

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ - ರಾಮನಗರ

ಪರಿಸರ ಭವನ, ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಛೇರಿ ಹತ್ತಿರ,
ಬೆಂಗಳೂರು-ಮೈಸೂರು ರಸ್ತೆ, ರಾಮನಗರ-562159
ದೂರವಾಣಿ : 080-27275678



REGIONAL OFFICE - RAMANAGARA

Parisara Bhavana, Near DC Office,
Bangalore-Mysore Road, Ramanagara - 562159
Email : ramnagar@kspcb.gov.in

No. KSPCB/RO-RMN/ NGT/2022-23 35)

date: 07-09-2022

To,

ರವಾನಿಸಲಾಗಿವೆ

The Member secretary,
KSPCB, Parisara Bhavana,
No. 49, Church Street,
Bangalore-01

Kind Attention: Law Officer

Sir,

Subject: Furnishing the report of Joint committee constituted by Hon'ble National Green Tribunal (pb) in OA No. 401 of 2021 in the matter of Balasubramanyam versus State of Karnataka relating to the environmental pollution in Harohalli Industrial Area -reg,

Reference: Board office Memorandum No. PCB/SEO(ENF)/NGT/2021-22/ 6532
dated: 03.03.2022.

Please find herewith enclosed the report of Joint committee constituted by Hon'ble National Green Tribunal (pb) in OA No. 401 of 2021 in the matter of Balasubramanyam versus State of Karnataka relating to the environmental pollution in Harohalli Industrial Area for your kind perusal and further necessary action.

Your's faithfully,


Environmental officer
RO-Ramanagara

**REPORT OF THE JOINT COMMITTEE CONSTITUTED BY HON'BLE NATIONAL GREEN TRIBUNAL (PB) IN
OA NO. 401 OF 2021 IN THE MATTER OF BALASUBRAMANYAM VERSUS STATE OF KARNATKA
RELATING TO THE ENVIRONMENTAL POLLUTION IN HAROHALLI INDUSTRIAL AREA**

1.0. PREAMBLE

In the Original Application No. 401 of 2021 (PB) filed by Sri Balasubramanyam Versus State of Karnataka, regarding environmental pollution in Harohalli Industrial area and over exploitation of ground water by the industries, the Hon'ble National Green Tribunal (PB), issued an Order dated 24.01.2022 with the following directions:

"(1) Grievance in this application is regarding Harohalli Industrial area which was formed in Karnataka state by Karnataka State Industrial Area Development Board (KIADB) by acquiring fertile agricultural land. It is submitted in the application that this industrial area is very close to Bengaluru & NH 209. There are several MNCs & MSME industrial units operating from here and causing air and water pollution. These industries are continuously utilizing the underground water and have thereby lowered the water table as low as 1000ft. It is further submitted that untreated wastewater is released into the environment and huge smoke from incineration is emitted during night which affects the cattles and causes damages to agricultural fields in the adjoining villages.

(2) Having regard to the seriousness of the allegation, it appears necessary to ascertain the factual position in the matter through a joint committee of the CPCB, Regional Office (MoEF & CC), Bengaluru, State PCB, KIADB and the District Magistrate, Ramanagara. The State PCB will be the nodal agency for coordination and compliance. The joint Committee may meet with in one month and look into the grievance. Factual and action taken report may be furnished with in three months."

The copy of the NGT order dated 24.01.2022 is enclosed as **Annexure 1**.

2.0 CONSTITUTION OF JOINT COMMITTEE

The Karnataka State Pollution Control Board (KSPCB) nominated the Environmental Officer, Ramanagara as the Member Convener of the committee. Environmental Officer, Ramanagara has requested the Regional Director, Central Pollution Control Board (CPCB), Deputy Director General of Forests, Ministry of Environment, Forest and Climate Change Integrated Regional Office (Southern Zone), Deputy Commissioner of Ramanagara District and the Chief Executive Officer, Karnataka Industrial Area Development Board to nominate Officer / Scientist for constituting Joint Committee in compliance to the Hon'ble NGT order. Based on the nominations received, KSPCB constituted the Joint Committee vide order KSPCB/RO-RMN/NGT/2022-23/37 dated April 22, 2022 comprises the following members:

Sl. No.	Name of Member	Department
1	Dr Murali Krishna Additional Director/ Scientist E	Integrated Regional Office, Ministry of Environment, Forest & Climate Change (MoEF&CC) (Southern Zone), Bengaluru

2	Smt. Sowmya D Scientist D	Regional Directorate Central Pollution Control Board (CPCB), Bangalore
3	Sri K Sreedharan Superintending Engineer-1	Karnataka Industrial Area Development Board (KIADB) Bengaluru
4	Mr. Prasanna Kumar Senior Geologist (Representative of District Magistrate, Ramanagara District)	Ground Water Authority, Ramanagara District, Ramanagara
5	Sri Vasudeva S K Environmental Officer (Member Convener)	Karnataka State Pollution Control Board (KSPCB), Regional Office, Ramanagara

The copy of the office order dated April 22, 2022 regarding constitution of the joint committee is enclosed as **Annexure 2**. Initially, Shri E. Thirunavukkarasu, Scientist E was nominated as the member of the Joint committee by MoEF&CC. Consequent of his transfer, Dr Murali Krishna, Scientist E was nominated by MoEF&CC as the member of the Joint Committee.

3.0 APPROACH AND METHODOLOGY

The following approach and methodology were followed by the Joint Committee to verify the facts of the grievances in the application/complaint to comply the directions of the Hon'ble NGT:

1. The first meeting of Joint Committee was convened on 29.04.2022 at CPCB Office, Bengaluru to decide the further course of action. The minutes of the meeting is enclosed as **Annexure 3**. The grievances in the application were reviewed and highlights of the grievances are as follow:
 - a. *The Harohalli Industrial area was farmed in the year 2004 in the State of Karnataka through Karnataka State Industrial Area Development Board (KIADB) by acquiring fertile agriculture land. Since this area is very close to Bangalore, after formation of the industrial area, the scope for agriculture vanished and the environmental elements like air and water are polluted.*
 - b. *The industries in Harohalli Industrial area established by KIADB are utilizing underground water through bore wells for their manufacturing operations continually to maximize their profits and this has led to ground water depletion. In the year 2004 a normal bore well will get good water yield at 150 to 200 feet, now even if we drill 1000 ft also the availability of underground water is not guaranteed.*
 - c. *The effluent from industries is released to the environment without treatment.*
 - d. *Huge smoke is released from the incineration*
 - e. *Noise at night times in the adjacent villages hampering the sleep and health of the people.*

The applicant has made a specific reference about ground water utilization by M/s A O Smith India Water Products Pvt. Ltd and air pollution from an Incinerator located in Phase – II of Harohalli Industrial Area and in general about packaging industries, Food processing industries, Engineering

industries, Granite industries, Cement based Industries, Pharmacy industries etc. which are the major industries in the Harohalli Industrial Area.

2. On reviewing the grievances in the complaint, the Joint Committee requested Karnataka Industrial Area Development Board, State Ground Water Authority and Karnataka State Pollution Control Board to furnish the information on details of the Harohalli Industrial Area, Environmental Clearances obtained for establishing the Industrial area, EC compliance status, details of the industries operating in the area and their consent status, wastewater treatment facilities provided by the industries, details of surface water bodies located in the industrial area and its water quality monitoring reports, status of ground water table in the area since 2004 to till date.
3. The format was prepared and circulated to all the major effluent generating industries located in the Harohalli Industrial Area and collected the information through KSPCB.
4. As decided in the Joint Committee meeting held on 29.04.2022, field visit and inspection of the industries located in Harohalli Industrial Area were carried out on 10.05.2022 and 05.07.2022 by the committee members. The details of the industries located in Harohalli Industrial Area received from KSPCB were reviewed. Out of 225 industries located in the industrial area, process effluent is generated only in 54 industries. The effluent generating industries are further categorized into industries treating their effluent in individual effluent treatment plants, combined sewage and effluent treatment plants, and industries discharging effluent to common effluent treatment plant for further treatment and a few industries were selected from each category for inspection by the committee members. The list of industries inspected and criteria for selection of inspection are as follow:

S. No	Name and address of the industry	Criteria for selectin for inspection
1.	A O Smith India Water Products Pvt. Ltd., Plot No.300, 2 nd Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112.	Industry is mentioned by the applicant in the complaint. Large red category industry provided with in house combined effluent treatment plant for treatment of sewage and effluent.
2.	E Nano Incintech, Plot No.342/B, 2 nd Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112.	Industry is mentioned by the applicant in the complaint. It is a common hazardous waste incineration facility for the incineration of hazardous waste.
3.	M/s Anthem Biosciences Pvt Ltd. Plot No. Plot No.276P & 277P, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112	Large red category, pharmaceutical/bulk drug industry provided with in house effluent treatment plant for treatment of effluent and sewage treatment plant for the treatment of sewage.
4.	Leonsmith Technologies. Plot No.128 B, 2 nd Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-	Small red category, forging and engineering industry provided with in house effluent treatment plant for

	562112.	treatment of effluent.
5.	Dairy Classic Ice Cream Pvt Ltd, Plot No.256(part), 257 & 258, 2 nd Phase, Harohalli Indl Area.	Large Orange category, food processing industry provided with in house combined effluent treatment plant for treatment of sewage and effluent.
6.	Parsons Nutritional Pvt Ltd, Plot No 319 C, 320 A & B, 321 & 19 B, 2 nd Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District.,	Large Orange category, food processing industry provided with in house combined effluent treatment plant for treatment of sewage and effluent.
7.	Orchid Laminates Pvt Ltd. Plot No 298, 2nd Phase, Harohalli, Indl Area, Kanakapura Tq, Ramanagara Dist.	Large Red category, kraft paper manufacturing industry provided with in house effluent treatment plant for treatment of effluent and sewage treatment plant for the treatment of sewage.
8.	KH Enterprises, Plot No 310 F 2, 2 nd Phase, Harohalli Indl Area. Kanakapura taluk & Ramanagara District.,	Small Red category, hazardous waste recycling industry provided with individual effluent treatment plant for treatment of effluent.
09.	Panchamukhi Pharma Chem, Plot No.94 & 97, 1 st Phase, Harohalli Indl Area. Kanakapura taluk & Ramanagara District.,	Small Red category, solvent reprocessing industry discharging effluent to common effluent treatment plant for further treatment and disposal.
10.	Sri Mookambika Industries, Plot No.32-A2, 1 st Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District.,	Small Red category, lead acid battery manufacturing industry discharging effluent to common effluent treatment plant for further treatment and disposal.

5. During the inspections conducted on 10.5.2022 and 05.07.2022, Joint Committee monitored the ground water levels in bore wells located in the industries premises.
6. Tuppaganahalli observatory borewell regularly monitored by the District Ground Water Authority, Ramanaggara District is located at a distance of 5.0 kms from the Harohalli Industrial Area. The ground water level records of Tuppaganahalli observatory borewell of past two-decade data from 2004 to 2021 (till date) were analyzed.
7. KSPCB has earlier monitored the Harohalli Industrial Area surrounding water bodies like Hodakere, Kulume Bheemasandra Village (12°40'48.0"N 77°27'43.0"E), Soothakatte Girenahalli Vilege (12°40'52"N 77°27'18"E), Neerukere-Girenahalli(12°40'36.3"N77°27'07.3"E), Bannikuppe Lake(12°39'59.4"N 77°26'06.9"E) and Hanumegowdanadoddi-bhuchankere lake(12°40'29.5"N 77°26'42.3"E) and the water quality results show that water quality is complying with the surface water standards except for the environmental parameters like E-coli & Bio Chemical Oxygen Demand. The results are enclosed as **Annexure-4**

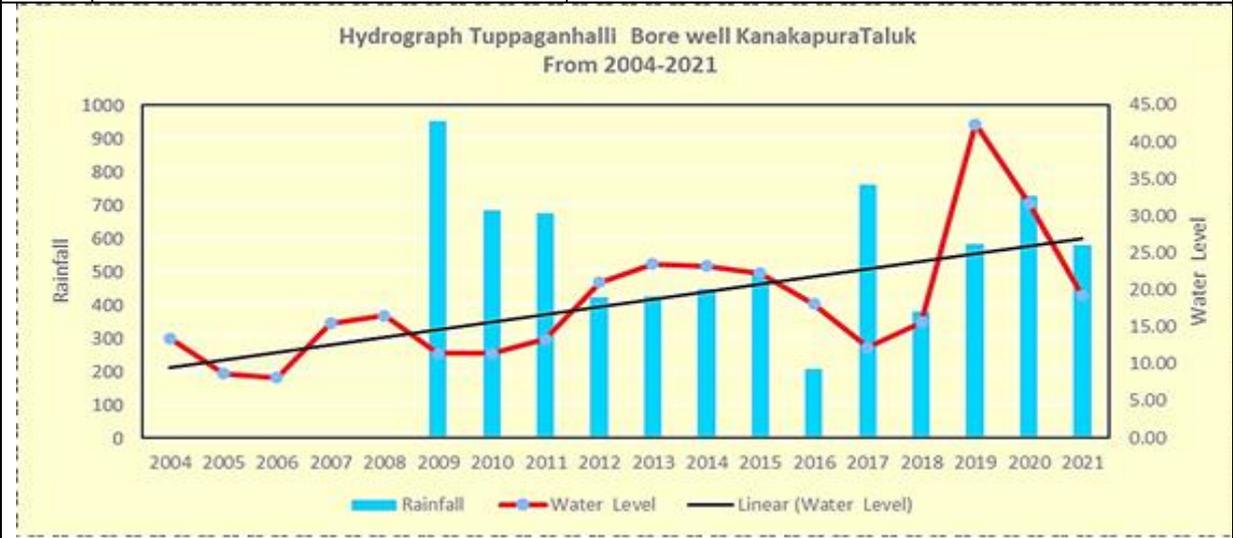
8. Further, KSPCB has again monitored the Harohalli Industrial Area surrounding water bodies like Hanumegowdanadoddi-bhuchankere lake(12°40'29.5"N 77°26'42.3"E), Ganalu Doddi lake(12°40'23.0"N 77°27'36.1"E), Bannikuppe Lake(12°39'59.4"N 77°26'06.9"E)and Neerukere-Girenahalli(12°40'36.3"N 77°27'07.3"E) on 20.07.2022 and The results are enclosed as **Annexure-5**
9. KSPCB has analyzed the ground water quality of the bore wells in the surrounding villages namely Hanumegowdana Doddi(12°40'19.5"N 77°26'38.9"E), Ganalu Doddi(12°40'19.63"N 77°27'10.11"E), Ramasagara(12°41'41.21"N 77°27'26.22"E), Medamaranahalli (12°41'32.02"N 77°27'58.41"E) and T. Bannikuppe (12°40'30.38"N 77°26'2.98"E) on 26.08.2020. The analysis results show that water quality is complying with the drinking water standards except for total hardness in all five locations. The results are enclosed as **Annexure-6**.
10. Further KSPCB has analyzed the ground water quality of the bore wells in the surrounding villages namely Hanumegowdana Doddi(12°40'19.5"N 77°26'38.9"E), Ganalu Doddi (12°40'19.63"N 77°27'10.11"E), Ramasagara(12°41'41.21"N 77°27'26.22"E), Medamaranahalli (12°41'32.02"N 77°27'58.41"E) and T. Bannikuppe (12°40'30.38"N 77°26'2.98"E) on 20.07.2022 and The results are enclosed as **Annexure-7**.
11. The KSPCB monitored the noise level at the surrounding villages of Harohalli Industrial Area such as Bannikuppe Village, Ganalu Doddi Village, Hulugondanahalli Village and Ramasagara Village on 18.07.2022 and 19.07.2022.

4.0 REMARKS OF THE JOINT COMMITTEE TO THE ALLEGATIONS MENTIONED IN THE COMPLAINT

S. No	Allegation Raised in the Complaint	Remarks of the Joint Committee
1	The Harohalli Industrial area was farmed in the year 2004 in the state of Karnataka through Karnataka State Industrial Area Development Board [KIADB] by acquiring fertile agriculture land. Since this area is very close to Bangalore, after formation of the industrial area, the scope for agriculture vanished and the environmental elements like air and water are polluted.	<p>The Joint Committee noted that all the industries that are operating in the Harohalli Industrial Area are established after following due procedures and law of the land with a view to promote industrialization and to provide employment to people by fostering industry ecosystem while adhering to all the Statutory norms. It was noted that this Industrial Area is being developed in a phased manner and for development of the same KIADB have obtained Environmental Clearance (EC) from State Environmental Impact Assessment Authority (SEIAA), Karnataka and copies of the EC's obtained are Annexed as <u>Annexure-8 and 9</u>.</p> <p>Further, the Joint Committee also noted that based on scientific and well laid out pollution norms promulgated by Regulatory Agencies, Industries were categorised as Red, Orange, Green and White</p>

		<p>and accordingly, relevant permissions like Environmental Clearance, Consent to Operate etc. were accorded by SEIAA and KSPCB and accordingly, there are no illegally operating industries and anticipated level of pollution emissions are assessed and accordingly appropriate checks and balances have been proposed by the Regulatory Agencies in the Consent Conditions. The layout copy is enclosed as <u>Annexure 10</u></p> <p>The Joint Committee noted that in the Harohalli Industrial Area there are in total 225 industries (Red-46, Orange-57 and Green-122) and all the industries are operating within Industrial Area premises with appropriate Consent to Establish from KSPCB and none of the inspected industries were found to be operating in any Agricultural land.</p>
2	<p>The industries in Harohalli Industrial area established by KIADB are utilizing underground water through bore wells for their manufacturing operations continually to maximize their profits and this has led to ground water depletion. In the year 2004 a normal bore well will get good water yield at 150 to 200 feet, now even if we drill 1000 ft also the availability of underground water is not guaranteed.</p>	<p>The Joint Committee based on the inputs provided by the State Groundwater Agency, noted that the major portion of the Ramganara district is covered by granitic gneisses and granites. The ground water potential in the region is moderate and water table ranges from 60 to 80 M. In lower and upper division of the schist belt, the ground water potential is poor, and the water table ranges from 110 to 150 M. The depth of bore wells ranges from 120 to 250 M and in few cases above 300 M. In the weathered granitic gneissic terrain the dug wells are reaches up to 20 to 25 M. Ground water in the district occurs under both water table, phreatic and semiconfined conditions in the weathered formations as well as joints and fractures.</p> <p>The hydrogeological conditions of Kanakapura taluk in Ramanagara district mainly consists granitic and granitic gneissic rocks. The Ground water occurrences lies between the semi confined to confined aquifer zones. Tuppaganahalli observatory borewell is located 5 KM from the Harohalli Industrial Area. The ground water level recorded in Tuppaganahalli observatory borewell for past two decade since 2004 to 2021 (till date) are represented in hydrographs and shows as <u>Figure 1.</u> The data shows that the average static water level in the bore well is 18.20 M. Static water level in the year 2004 was 13.44 M and its gradually falling in</p>

the year 2014 (SWL 23.25 M). During the 2019 drastic declined of ground water level was observed due to intervention of public and irrigated borewells. **Tuppaganahalli observatory borewell Hydrograph shows rising trend of the water level.** Field inspection studied reported and also sudden falling of average rainfall in surrounding taluks, shows below.



The ground level in bore wells located in the industrial premises were inspected by the Joint Committee on 10/05/2022 and 05/07/2022 in Harohalli industrial area. It was noted that in 07 industries, 10 borewells were existing and ground water is extracted from these bore wells. **The static water level (SWL) of the borewells is measured using water level recorder and the maximum SWL is 36.55 M and minimum is 05.43 M. Average static water level of the industrial borewells represents 17.40 M and accordingly, it is stated that there is no such severe depletion of groundwater table due to Harohalli Industrial Area as alleged in the complaint that water level have depleted to 1000 ft.**

3 The effluent from industries is released to the environment without treatment

The Joint Committee noted that, in Harohalli Industrial area, there are 225 industries (Red - 46, Orange - 57, Green-122) operating with valid consent for operation from KSPCB. Out of 225 industries, process effluent is generated only in 54 industries. Out of that 18 industries have installed individual effluent treatment plant for treating the

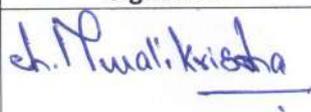
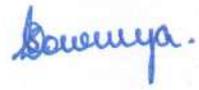
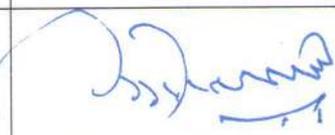
	<p>effluent generated. 08 industries are provided with individual combined effluent treatment plant where effluent and sewage are treated together. The industries generating less than 5 KLD of effluent are permitted by KSPCB to treat their effluent in common effluent treatment plant (CETP). 28 industries are generating less than 5 KLD of effluent and are discharging it to common Effluent treatment plant (M/s Pai and Pai Chemicals Pvt Ltd., Common Effluent Treatment Plant) located at Kumbalgodu Industrial Area for further treatment and disposal.</p> <p>The Joint Committee noted that KSPCB has introduced the E-Manifest and GPS Track system for the verification and monitoring of effluent disposal to CETP. The details of the industries, validity of consent, quantity of effluent generated, wastewater treatment facilities provided, capacity of ETP or Combined ETP installed, mode of treatment are regularly monitored on a real-time basis. The sewage generated in the industries is being treated in the Sewage treatment Plants and individual septic tank & soak pit. 18 industries are provided with individual Sewage Treatment Plant for treating the sewage generated and 200 industries disposed the sewage through individual septic tank and soak pit.</p> <p>The details of the industries, validity of consent, quantity of effluent generated, waste water treatment facilities provided, capacity of ETP or Combined ETP installed, mode of treatment are enclosed as Annexure 11.</p> <p>The detail of the industries treating sewage in individual STPs, septic pit and soak pit are enclosed as Annexure 12.</p> <p>The Joint Committee inspected 10 industries located in Harohalli Industrial Area on 10.05.2022 and 05.07.2022 of which four industries were treating their effluent in individual effluent treatment plants, three industries treating sewage and effluent in combined effluent treatment plants and three industries discharging effluent to common effluent treatment plant for further treatment. The details of the industries inspected are enclosed as Annexure 13.</p> <p>During the inspection, it is observed that industries are utilizing water supplied from KIADB, tankers and bore wells located in industry premises for process. Most of the large-scale industries have obtained NOC from ground water authority while</p>
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		<p>small scale industries are in the process of obtaining NOC from ground water authority.</p> <p>Effluent generated in the industries are treated in effluent treatment plants or combined sewage and effluent treatment plant or sent to common effluent treatment plant at Kumbalgodu industrial area. A few industries have adopted zero liquid discharge and treated effluent is recycled. The treated effluent is used for gardening, toilet flushing and irrigation in many industries. During the inspection, no bypass or illegal discharge or discharge to surface water bodies were observed in the industries inspected by the committee members. Sewage generated are treated in the individual sewage treatment plants or combined effluent treatment plant in large scale industries. In small scale industries, sewage is discharge in soak pits and septic tanks. Which are generating only small quantity of sewage.</p> <p>Based on water samples tested and analyzed by the Joint Committee in Hanumegowdana lake, Hodakere, Kulume Bheemasandra Village Soothakatte Girenahalli Village, Neerukere-Girenahalli, Bannikuppe Lake and Hanumegowdanadoddi-bhuchankere lake Ganalu Doddi lake, it is noted that the quality of water parameters are well within stipulated standards except few parameters like microbial load and BOD which could be due longer stagnation of water and surface runoff carrying faecal matter to the lakes.</p>
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4	Huge smoke is released from the incineration	<p>The Joint Committee noted that M/s E-Nano Incintech, is the common hazardous waste incineration facility located at Harohalli Industrial Area and the Joint Committee inspected the unit and conducted the <u>stack monitoring through EPA Empaneled laboratory and KSPCB also conducted the same and noted that all the monitored results are well within stipulated norms and no air pollution was being emitted from this incinerator.</u></p> <p>The Joint Committee also noted that this facility is having valid consent to operate from the KSPCB, and they have obtained Environmental Clearance from the Ministry of Environment, Forest & Climate Change for the incineration of Hazardous waste of capacity 2400 TPA (200 TPM). Further, it was also noted that this E-Nano Incintech has connected their stack to the Continuous Online Emission Monitoring at the chimney attached to Double chambered Incinerator to monitor 10 environmental parameters like Carbon Monoxide (CO), Carbon Dioxide(CO₂), Particulate Matter (PM), Oxides of Nitrogen (NO_x), Hydrochloric acid(HCL), Oxides of Sulphur (SO_x), Hydrogen fluoride (HF), Oxygen (O₂), Primary temperature & Secondary temperature and the same are connected to Central Pollution Control Board server and KSPCB servers and it was noted that all the measured values are well within stipulated norms. Further, the chimney height is designed as per Central Pollution Control Board standards for Common Incinerators and the incineration facility has provided Chimney of Height 30.0m Above Ground level (AGL) and hence the chimney installation is adequate and scientific.</p>
5	Noise at night times in the adjacent villages hampering the sleep and health of the people.	<p>The Joint Committee suggested KSPCB for conducting noise monitoring reports in the nearby villages during day and night-time and accordingly in compliance to the same, KSPCB conducted the noise monitoring during nighttime at various locations and noted that most of the measured values are well within the stipulated norms and in certain occasions are slightly exceeding the National Ambient Noise Standards for Residential Areas.</p> <p>Further, the Joint Committee also noted that, no buffer zone has been maintained by the KIADB and the Industrial Area was developed adjacent to nearby villages. There is no buffer Zone between industries and residential houses of the villages and accordingly, occasionally the noise levels are exceeding the stipulated residential standards.</p>

RECOMMENDATIONS OF THE JOINT COMMITTEE

1. KIADB shall pursue with the industries to utilize the KIADB water supply for process and to discourage the use/ extraction of ground water or process in future.
2. The District Ground Water Authority shall issue directions to the industries that are utilizing ground water without NOC from Ground Water Authority for obtaining NOC.
3. KIADB shall develop and maintain green belt around the industrial area to reduce noise pollution in the surrounding villages and to declare buffer zone around the industrial Area of upcoming Harohalli 3rd and 4th phase.
4. KIADB in consultation with experts should take appropriate measures for reduction of Noise levels during night-time.

Name	Designation and Organization	Signature
Dr. Murali Krishna	Additional Director/ Scientist-E Ministry of Environment, Forest and Climate Change, Integrated Regional Office, Bangalore	
Dr. Prasanna Kumar	Senior Geologist Ground water Authority Ramanagara District	
Smt. Sowmya D	Scientist-D Regional Directorate, Central Pollution Control Board, Bangalore	
Shri. K. Sreedharan	Superintending Engineer-1 Karnataka Industrial Area Development Board	
Shri. Vasudeva SK	Environmental Officer, Karnataka State Pollution Control Board, Ramanagara	

Item No.12

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No. 401/2021

Balasubramanyam

Applicant

Versus

State of Karnataka

Respondent

Date of hearing: 24.01.2022

**CORAM: HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER**

Application is registered based on a complaint received by E-mail

ORDER

1. Grievance in this application is regarding Harohalli Industrial area which was formed in Karnataka State by Karnataka State Industrial Area Development Board (KIADB) by acquiring fertile agricultural land. It is submitted in the application that this Industrial area is very close to Bengaluru & NH 209. There are several MNCs & MSME industrial units operating from here and causing air and water pollution. These industries are continuously utilizing the underground water and have thereby lowered the water table as low as 1000 ft. It is further submitted that untreated waste water is released into the environment and huge smoke from incineration is emitted during night which affects the cattles and causes damages to agricultural fields in the adjoining villages.

2. Having regard to the seriousness of the allegation, it appears necessary to ascertain the factual position in the matter through a joint

Committee of the CPCB, Regional Office (MoEF & CC), Bengaluru, State PCB, KIADB, and the District Magistrate, Ram Nagar. The State PCB will be the nodal agency for coordination and compliance. The joint Committee may meet within one month and look into the grievance. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 13.05.2022. ✓

A copy of this order along with the copy of the complaint be forwarded CPCB, Regional Office (MoEF & CC), Bengaluru, State PCB, KIADB, and the District Magistrate, Ramanagara by email for compliance.

Brijesh Sethi, JM

Prof. A. Senthil Vel, EM

January 24, 2022
Original Application No. 401/2021
AP

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ - ರಾಮನಗರ

ಪರಿಸರ ಭವನ, ಬಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಛೇರಿ ಹತ್ತಿರ,
ಬೆಂಗಳೂರು-ಮೈಸೂರು ರಸ್ತೆ, ರಾಮನಗರ-562159
ದೂರವಾಣಿ : 080-27275678



REGIONAL OFFICE - RAMANAGARA

Parisara Bhavana, Near DC Office,
Bangalore-Mysore Road, Ramanagara - 562159
Email : ramnagar@kspcb.gov.in

No. KSPCB/RO-RMN/NGT/2022-23/ 37

Dated: 22/04-2022

Meeting Notice

Sub: Hon'ble NGT, Principal bench , Delhi Order in the matter of O.A 401/2021 regarding pollution in KIADB Harohalli Industrial Area, Ramanagara District-Joint committee meeting.

- Ref: 1. Complaint filed by Balasubramanyam before the Hon'ble NGT principal bench dated: 22.06.2021
2. Hon'ble NGT, Delhi order dated: 24.01.2022.
3. This office letter no.801, Dated: 07.03.2022

Sri Balasubramanya has filed a complaint before the Hon'ble NGT principal bench cited ref (1) regarding development of KIADB industrial area at Harohalli by acquiring the fertile agricultural land. There are several MNC's and MSME industries operating causing air and water pollution utilizing the ground water continuously lowering the ground water table. He requested NGT to investigate and take necessary actions by seizing their license of operations to save the environment and mankind.

Accordingly, Hon'ble NGT has passed the order vide ref (2) on 24.01.2022 and to ascertain the factual position of the matter through a joint committee of CPCB, Regional office (Moef & CC), Bengaluru, State PCB, KIADB and District Magistrate, Ramanagara. (Copy of NGT order enclosed for reference). The joint committee may meet within one month and look in to the grievance, inspect the area in question and submit the report within 13.05.2022. Hence a letter has been addressed to said departments and requested to nominate the officer from your department for constituting the joint committee on 07.03.2022.

Accordingly, the following nominees are nominated by the concerned departments and a joint committee has been constituted with the following officers:

Sl.No	Concerned Departments	Nominated Officers
1	Central Pollution Control Board	Smt. Sowmya, Scientist D of Regional Directorate(South) Central Pollution control Board 8762226688 E mail- sowmyaduggappa@gmail.com
2	Regional office(MOEF & CC),	Sri Thirunavukkarasu, Assistant Director, Ministry of Environment, Forest & Climate Change, Bengaluru 6363312729, 7290835157

		E mail- e.thiru@nic.in
3.	Karnataka Industrial Area Development Board	Sri K Sreedharan, Superintending-1 Engineer, KIADB, 5 th Floor, Khanija Bhavana, Race course Road, Bengaluru
4.	District Magistrate, Ramanagara	Senior Geologist, Ground water Authority, Ramanagara District, Ramanagara
5.	State PCB	Environmental Officer, Karnataka State Pollution Control Board Regional office, Ramanagara- Member convener 9945276544 ramnagar@kspcb.gov.in

Further, the first joint committee meeting is scheduled on 29.04.2022 at 11.00 A M at the meeting hall of Central Pollution Control Board, Nisarga bhavan, A Block, 1st & 2nd Floors, Thimmaiah road, 7th D main, Shivanagara, Bengaluru, you hereby informed to attend the meeting with relevant information without fail.

Yours faithfully


Environmental Officer, RO-Ramanagara
Member Conner of the joint committee

Copy To:

1. Smt Sowmya, Scientist D of Regional Directorate(South), Central Pollution control Board, Bengaluru.
2. Sri Thirunavgarasu, Assistant Director, Ministry of Ecology, Forest & Climate Change, Bengaluru.
3. Sri K Sreedharan, Superintending-1 Engineer, KIADB, 5th Floor, Khanija Bhavana, Race course Road, Bengaluru- informed to attend the meeting with complete list of industries approved from KIADB in 1st, 2nd 3rd & 4th phase of Harohalli industrial Area.
4. Senior Geologist, Ground water Authority, Ramanagara District, Ramanagara – informed to attend the meeting with complete list of industries obtaining approval from Ground water Authority.


Environmental Officer, RO-Ramanagara
Member Conner of the joint committee

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ - ರಾಮನಗರ

ಪರಿಸರ ಭವನ, ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಛೇರಿ ಹತ್ತಿರ,
ಬೆಂಗಳೂರು-ಮೈಸೂರು ರಸ್ತೆ, ರಾಮನಗರ-562159
ದೂರವಾಣಿ : 080-27275678



REGIONAL OFFICE - RAMANAGARA

Parisara Bhavana, Near DC Office,
Bangalore-Mysore Road, Ramanagara - 562159
Email : ramnagar@kspcb.gov.in

No. KSPCB/OA NO.401/2021/RO-Ramanagara/2022-23/66

Date: 07-05-2022

PROCEEDINGS OF THE JOINT COMMITTEE MEETING HELD ON 29.04.2022 IN
THE MATTER OF HON'BLE NGT (PB) OA 401/2021 REGARDING POLLUTION IN
KIADB HAROHALLI INDUSTRIAL AREA, RAMANAGARA DISTRICT.

DATE: 29.04.2022, 11:00 AM

Venue: CPCB, Regional Directorate, Bangalore.

Members Present:

1	Sri. Thirunavukkarasu* Scientist E	Ministry of Environment, Forest & Climate Change, IO Bengaluru
2	Smt. Sowmya D Scientist D	CPCB, Regional Directorate, Bengaluru
3	Sri. K Sreedharan Superintending Engineer	Karnataka Industrial Area Development Board Bengaluru
4	Sri. Prasanna Kumar Senior Geologist	Ground Water Authority Ramanagara District, Ramanagara On behalf of Deputy Commissioner, Ramanagara
5.	Sri. Vasudeva S K Environmental Officer	Karnataka State Pollution Control Board Regional Office, Ramanagara

*Note: Attended through video conference

Other Officers Present:

1	Sri. B P Sanjeeva Raju Executive Engineer-1	Karnataka Industrial Area Development Board Bengaluru
2	Sri. Anil Kumar R Assistant Executive Engineer	Karnataka Industrial Area Development Board Bengaluru

3	Smt. Meenakshi H A Deputy Environmental Officer	Karnataka State Pollution Control Board Regional Office, Ramanagara
4	Sri. Lokesh Assistant Engineer	Karnataka Industrial Area Development Board Bengaluru

The details of the officials attended the meeting is enclosed as Annexure-I

The meeting of joint committee was held at CPCB, Regional Directorate, Bangalore on 29.04.2022, 11.00AM to collect the required information from concerned departments and to plan for the inspection of Harohalli Industrial Area as per the directions of the Hon'ble NGT order dated 24.01.2022.

The Environmental Officer, Ramanagara welcomed the joint Committee members and other officers presented.

Smt. Smt. Sowmya D, Scientist D of CPCB, Regional Directorate read out the directions in the NGT order dated 24.01.2022 and the copy of the complaint received from complainant Sri. Balasubramanyam HN M Sc, LLB as the original application was not available. The highlights of the complaint are as follow:

- i. The Harohalli Industrial area was farmed in the year 2004 in the state of Karnataka through Karnataka State Industrial Area Development Board [KIADB] by acquiring fertile agriculture land. Since this area is very close to Bangalore, after formation of the industrial area, the scope for agriculture vanished and the environmental elements like air and water are polluted.
- ii. The industries locate in industrial estate are utilizing underground water through bore wells for manufacturing process to maximize their profits. The ground water in the area is depleted as industries are continuously utilizing ground water through bore wells in spite of KIADB providing the water to the industrial area. In the year 2004 ground water was available in the bore wells at the level 150 to 200 feet and now it is depleted to 1000ft.

- iii. The effluent from industries are released to the environment without treatment.
- iv. Huge smoke is released from the incinerator.
- v. Noise at night times in the adjacent villages are hampering the sleep & health of people.
- vi. These air pollution & noise pollution cause serious concerns on the common people's health.

Sri. Thirunavukkarasu, Assistant Director, Ministry of Environment Forest & Climate Change, Bengaluru requested to furnish the copy of original application. Sri. Vasudeva S K, RO - Ramanagara has informed that copy of original application will be collected through the advocate and furnished to the committee members on 04.05.2022.

The following information from the concerned departments were suggested to collect:

1. Details of Harohalli Industrial Area
2. EC and other clearances obtained for establishing Harohalli Industrial Area
3. Report of EC compliance status submitted half yearly
4. Details of industries in operation
5. Consent of the industries
6. Pollution control measures implemented by the Industries.
7. Recent inspection and monitoring reports by KSPCB and directions issued
8. Details of water bodies existing adjacent to Harohalli Industrial Area
9. Wastewater treatment facilities provided by the Industries.
10. Ground water and bore well details

Sri. K Sreedharan, Superintending Engineer informed that there are four phases in Harohalli KIADB Industrial Area and out of this 1st, 2nd & 3rd phase have been developed and 4th phase and Women entrepreneur's park in 3rd phase are yet to be developed. The total area acquired is 2838.81 Acre. The next extent available for allotment is 1741.74 Acres. The numbers of plots developed are 1420, the total numbers of industries operating are 290 in Harohalli 1st & 2nd phase and the total numbers of industries under construction are 45. He further informed that, KIADB also supplying the water to the industries but it is not sufficient and hence planned for dual water supply.

Sri. Prasannakumar, Senior Geologist, Ramanagara District informed that in Kanakapura Taluk two observation borewells are there, one is dug well located in Harohalli Village limit of Kanakapura Taluk and another one is located about 3 to 4KM away from KIADB Industrial Area in Tappaganahalli Village, Kanakapura taluk. During the period from 2017-2021 in the dug well located in Harohalli village the ground water table was depleted. However in the Borewell located in Tappaganahalli Village the ground water table was raised and the static water level is 30.0m. He further informed that district and State Ground water Authority have issued NOC for industries located in Harohalli KIADB industrial Area. District Ground water Authority District Commissioner is the chairman, NOC will be issued for the industries applied for below 25KLD extraction only. Till date they have issued NOC for 18 Industries (below 25KLD) for the total quantity of ground water extraction per day is 106.245KLD and for 6 industries (above 25KLD) for the total quantity of ground water extraction per day is 765.80KLD. In Harohalli KIADB industrial Area, NOC issued for 24 numbers of industries for the total extraction of 872.045KLD for industrial purpose.

Further Sri. Thirunavukkarasu, Scientist-E informed KIADB Authorities to submit the compliance report to environmental clearance obtained to develop Harohalli Industrial Area. The Officers present during meeting informed that half yearly compliance report to EC conditions will be submitted to the MoEF&CC at the earliest.

Further, the joint committee requested following departments to furnish the information:

1. Karnataka Industrial Area Development Board, Bengaluru

- i. Details of Harohalli Industrial Area
- ii. EC and other clearances obtained for establishing Harohalli Industrial Area
- iii. Report of EC compliance status submitted half yearly
- iv. Details of industries in operation
- v. Details of water bodies existing adjacent to Harohalli Industrial Area
 - i. Source of water (whether KIADB supply or Borewell), if the source of water is bore well, then details of the bore well with GPS locations
 - ii. Copy of NOC obtained from Ground water Authority by the Industries
 - iii. Details of bore wells operating without NOC from Ground water Authority
 - iv. Location plan of KIADB industrial Area

2. Ground Water Authority, Ramanagara District, Ramanagara

- i. Status of Ground water table since from 2004 to till date
- ii. Status of Ground water table before establishment of Harohalli KIADB industrial area
- iii. List of industries for which notices have been issued to obtain NOC from Ground Water Authority for usage of Borewell Water and copies of the Notices issued.

3. Karnataka State Pollution Control Board, Regional Office, Ramanagara

- i. List of industries operating in Harohalli KIADB industrial area with effluent generation details and mode of treatment and disposal methods provided
- ii. List of Water polluting potential industries located in Harohalli KIADB industrial area with consent copies.
- iii. Consent order issued to the common incinerator facility operating in Harohalli KIADB industrial area
- iv. The water quality monitoring reports of the lake located within and adjacent to Harohalli KIADB industrial area
- v. Inspection reports of industries and directions issued if any.

The joint committee once again requested the concerned departments to furnish the information before 06.05.2022 to the Nodal officer by email (ramnagar@kspcb.gov.in) and hard copy. The field visit and inspection is scheduled on 10.05.2022.


Sri. Vasudeva/S K
Environmental Officer
KSPCB

Harohalli Industrial Area surrounding water bodies water quality results

Sl. No	Parameters	Unit	Water Quality Criteria					12.10.2020	12.10.2020	11.10.2021	6.7.20218	11.05.2022
			A	B	C	D	E	1	2	3	4	5
			Result	Result	Result	Result	Result	Result	Result	Result	Result	Result
1	pH	pH Unit	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7	7.1	8.3	7.8	6.5
2	Conductivity	µs/cm	-	-	-	1000	2250	1211	1173	2250	896	1318
3	Biochemical Oxygen Demand (3 days @ 27 ^o C)	mg/L	2	3	3	-	-	5	5.0	4.0	<2.0	27.0
4	Dissolved Oxygen	mg/L	6	5	4	4	-	4.1	4.4	-	8.0	3.3
5	Total coli form	MPN/100ml	50	500	5000	-	-	350 X 100	540 X 100	1600 X 100	-	16000
6	Fecal coliform	MPN/100ml	-	-	-	-	-	46 X 100	94 X 100	-	-	-
7	Sodium Absorption Ratio	-	-	-	-	-	26	-	-	2	4.7	2.0
8	Boron	mg/L	-	-	-	-	-	-	-	BDL	<0.1	BDL
9	Free Ammonia	mg/L	-	-	-	1.2	-	-	-	BDL	<0.1	BDL
10	Total Hardness as CaCo3	mg/L	-	-	-	-	-	276	260	-	182	-
11	Chloride as Cl	mg/L	-	-	-	-	-	166	164	-	152	-
12	Sulphate as SO4	mg/L	-	-	-	-	-	33	29	-	38	-
13	Total Supended solids	mg/L	-	-	-	-	-	6	4	-	-	-
14	Total Dissolved Solids	mg/L	-	-	-	-	-	840	810	-	590	-
15	Iron	mg/L	-	-	-	-	-	0.65	BDL	-	0.05	-
16	Magness as Mn	mg/L	-	-	-	-	-	0.27	BDL	-	-	-
17	Nitrate as N	mg/L	-	-	-	-	-	5.77	3.12	-	0.86	-
18	Cadmium	mg/L	-	-	-	-	-	BDL	BDL	-	-	-
19	Lead	mg/L	-	-	-	-	-	BDL	BDL	-	0.002	-
20	Copper	mg/L	-	-	-	-	-	BDL	BDL	-	0.03	-
21	Total Chromium	mg/L	-	-	-	-	-	BDL	BDL	-	-	-
22	Nickel	mg/L	-	-	-	-	-	BDL	BDL	-	-	-
23	Fecal Streptococci	MPN/100ml	-	-	-	-	-	48	33	-	-	-
24	Zinc	mg/L	-	-	-	-	-	-	0.27	-	0.04	-

25	Chemical Oxygen Demand	mg/L	-	-	-	-	-	-	-	-	20	-
26	Fluoride as F	mg/L	-	-	-	-	-	-	-	-	0.5	-
27	Dissolved Phosphate as P	mg/L	-	-	-	-	-	-	-	-	<0.05	-
28	Sodium as Na	mg/L	-	-	-	-	-	-	-	-	141	-
	INFERENCE							D	D	D	C	E

1. Water Sample collected from Hodakere lake, Kulume Bheemasandra Village(12°40'48.0"N 77°27'43.0"E
2. Water Sample collected from Soothakatte lake, Girenahalli Vilege(12°40'52"N 77°27'18"E).
3. Water Sample collected from Neerukere Lake, Girenahalli(12°40'36.3"N 77°27'07.3"E).
4. Water Sample collected from Bannikuppe Lake(12°39'59.4"N 77°26'06.9"E)
5. Water Sample collected from Hanumegowdanadoddi-bhuchankere lake(12°40'29.5"N 77°26'42.3"E)

Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but after disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.

BDL: Below Detection Level in mg
Boron as B : 0.1
Free Ammonia : 1.0

Harohalli Industrial Area surrounding water bodies water quality results

Sl. No.	Parameters	Unit	Water Quality Criterita					1	2	3	4
			A	B	C	D	E				
											20.07.2022
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.1	7.1	6.9	7.3
2	Conductivity @ 250 C	µs/cm	-	-	-	-	2250	1577	432	1361	418
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	BDL	6.2	4.8	6.1
4	Biochemical Oxygen Demand (3 days at 270 C)	mg/L	2	3	3	-	-	44	4	8	4
5	Total Coliforms	MPN/100 ml	50	500	5000	-	-	2400	3500	16000	5400
6	Sodium Absorption Ratio	-	-	-	-	-	26	3.2	BDL	3.9	BDL
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	BDL	BDL	BDL
8	Boron as B	mg/L	-	-	-	-	2	BDL	BDL	BDL	BDL

INFERENCE	Class E
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1. Water Sample collected from Hanumegowdanadoddi-bhuchankere lake(12°40'29.5"N 77°26'42.3"E)
2. Water Sample collected from Neerukere-Girenahalli(12°40'36.3"N 77°27'07.3"E)
3. Water Sample collected from Bannikuppe Lake(12°39'59.4"N 77°26'06.9"E)
4. Water Sample collected from Ganalu Doddi lake(12°40'23.0"N 77°27'36.1"E)

Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but afer disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.

BDL: Below Detection Level in mg/L.
Boron as B : 0.1
Free Ammonia : 1.0

Ground water quality of the bore wells in the surrounding villages

SLNo	Parameters	Test Method	Unit	Standard IS 10500: 2012 (Reaffirmed 2018)		26.08.2020	26.08.2020	26.08.2020	26.08.2020	26.08.2020
				AL	PL	Hanumegowdana Doddi	Sanalu Dodd	Ramasagara	Medamara nahalli	T. Bannikuppe
						Result	Result	Result	Result	Result
1	pH @ 25 °C	IS 3025 (Part 11)	pH Unit	6.5-8.5	6.5-8.5	7.5	7.8	7.8	7.6	7.1
3	Total Dissolved Solids	IS 3025 (Part 16)	mg/L	500	2000	1440	380	804	894	904
4	Sulphate as SO ₄	IS 3025 (Part 24)	mg/L	200	400	83	16.23	22.12	39.48	30
5	Chloride as Cl	IS 3025 (Part 32)	mg/L	250	1000	744	96	448	416	323
6	Phenolic Compound as C ₆ H ₅ OH	IS 3025 (Part 43)	mg/L	0.001	0.002	BDL	BDL	BDL	BDL	BDL
7	Nitrate as NO ₃	IS 3025 (Part 34)	mg/L	45	45	17.33	0.73	16.41	18.38	47.00
8	Total Hardness as CaCO ₃	IS 3025 (Part 21)	mg/L	200	600	800	268	360	720	396
9	Calcium as Ca	IS 3025 (Part 40)	mg/L	75	200	166	61	77	152	82
10	Magnesium as Mg	IS 3025 (Part 46)	mg/L	30	100	93	28	41	83	47
11	Total Alkalinity as CaCO ₃	IS 3025 (Part 23)	mg/L	200	600	592	300	336	312	292
12	Fluoride as F	IS 3025 (Part 60)	mg/L	1	1.5	0.61	0.41	0.43	0.43	0.67
13	Ammonia as N	IS 3025 (Part 34)	mg/L	0.5	0.5	0.09	0.12	0.13	0.13	0.08
14	Sulphide as H ₂ S	APHA 23rd edition (4500 S-2F)	mg/L	0.05	0.05	BDL	BDL	BDL	BDL	BDL
15	Boron as B	APHA 23rd edition (4500-BB)	mg/L	0.5	2.4	BDL	BDL	BDL	BDL	BDL
16	Copper as Cu	APHA 23rd edition (3125B)	mg/L	0.05	1.5	BDL	BDL	BDL	BDL	BDL
17	Zinc as Zn	APHA 23rd edition (3125B)	mg/L	5	15	BDL	0.1	BDL	BDL	BDL
18	Nickel as Ni	APHA 23rd edition (3125B)	mg/L	0.02	0.02	BDL	BDL	BDL	BDL	BDL
19	Maganese as Mn	APHA 23rd edition (3125B)	mg/L	0.1	0.3	0.1	0.1	BDL	0.1	0.1
20	Total Chromium	APHA 23rd edition (3125B)	mg/L	0.05	0.05	BDL	BDL	BDL	BDL	BDL
21	Iron as Fe	APHA 23rd edition (3125B)	mg/L	1.0	1.0	BDL	BDL	BDL	BDL	BDL
22	Cadmium as Cd	APHA 23rd edition (3125B)	mg/L	0.003	0.003	BDL	BDL	BDL	BDL	BDL
23	Lead as Pb	APHA 23rd edition (3125B)	mg/L	0.01	0.01	BDL	BDL	BDL	BDL	BDL
24	Cyanide as CN	APHA 23rd edition (4500-CN-E)	mg/L	0.05	0.05	BDL	BDL	BDL	BDL	BDL
25	E. coli	APHA 23rd edition (9221G) 9-80	MPN/100 ml	Shall not be detectable in any 100 ml Sample		-			220	540

INFERENCE	Non Conforms to AL & Conforms PL Of IS 10500:2012
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BDL: Below Detection Level in mg/L.

Sulphide as H ₂ S : 2.0
Boron as B : 0.1
Lead as Pb : 0.002
Cadmium as Cd : 0.001
Copper as Cu : 0.001
Maganese as Mn : 0.002
Nickel as Ni : 0.001
Total Chromium : 0.001
Cyanide: 0.001
BDL: Below Detection Level in mg/L.

Ground water quality of the bore wells in the surrounding villages										
SLNo	Parameters	Test Method	Unit	Standard IS 10500: 2012 (Reaffirmed 2018)		20.07.2022	20.07.2022	20.07.2022	20.07.2022	20.07.2022
				AL	PL	Hanumegowd ana Doddi	Ganalu Doddi	Ramasagara	Medamarana halli	T. Bannikuppe
				Result	Result	Result	Result	Result		
1	pH @ 25 °C	IS 3025 (Part 11)	pH Unit	6.5-8.5	6.5-8.5	7.1	6.5	6.7	6.9	6.7
2	Turbidity	IS 3025 (Part 10)	NTU	1	5	0.3	0.2	0.1	0.5	0.1
3	Total Dissolved Solids	IS 3025 (Part 16)	mg/L	500	2000	2004	404	1134	1738	1252
4	Sulphate as SO ₄	IS 3025 (Part 24)	mg/L	200	400	76	12	87	51	31
5	Chloride as Cl	IS 3025 (Part 32)	mg/L	250	1000	640	28	236	440	244
6	Phenolic Compound as C ₆ H ₅ OH	IS 3025 (Part 43)	mg/L	0.001	0.002	BDL	BDL	BDL	BDL	BDL
7	Nitrate as NO ₃	IS 3025 (Part 34)	mg/L	45	45	41.00	9.00	21.00	34.00	24.00
8	Total Hardness as CaCO ₃	IS 3025 (Part 21)	mg/L	200	600	710	184	296	740	576
9	Calcium as Ca	IS 3025 (Part 40)	mg/L	75	200	148	40	62	156	118
10	Magnesium as Mg	IS 3025 (Part 46)	mg/L	30	100	83	20	34	85	68
11	Total Alkalinity as CaCO ₃	IS 3025 (Part 23)	mg/L	200	600	630	220	324	620	544
12	Fluoride as F	IS 3025 (Part 60)	mg/L	1	1.5	0.66	0.32	0.40	0.37	0.62
13	Ammonia as N	IS 3025 (Part 34)	mg/L	0.5	0.5	0.11	0.23	0.13	0.12	0.12
14	Sulphide as H ₂ S	APHA 23rd edition (4500 S-2F)	mg/L	0.05	0.05	BDL	BDL	BDL	BDL	BDL
15	Boron as B	APHA 23rd edition (4500-BB)	mg/L	0.5	2.4	BDL	BDL	BDL	BDL	BDL
16	Copper as Cu	APHA 23rd edition (3125B)	mg/L	0.05	1.5	0.021	0.003	0.027	0.012	0.012
17	Zinc as Zn	APHA 23rd edition (3125B)	mg/L	5	15	BDL	0.004	BDL	BDL	0.005
18	Nickel as Ni	APHA 23rd edition (3125B)	mg/L	0.02	0.02	0.015	0.004	0.016	0.015	0.026
19	Maganese as Mn	APHA 23rd edition (3125B)	mg/L	0.1	0.3	0.228	0.009	0.184	0.004	0.221
20	Total Chromium	APHA 23rd edition (3125B)	mg/L	0.05	0.05	0.004	0.005	0.007	0.004	0.003
21	Iron as Fe	APHA 23rd edition (3125B)	mg/L	1.0	1.0	0.219	0.181	0.578	0.161	0.208
22	Cadmium as Cd	APHA 23rd edition (3125B)	mg/L	0.003	0.003	BDL	BDL	BDL	BDL	BDL
23	Lead as Pb	APHA 23rd edition (3125B)	mg/L	0.01	0.01	BDL	BDL	BDL	BDL	BDL
24	E. coli	APHA 23rd edition (9221G) 9-80	MPN/100 ml	Shall not be detectable in any 100 ml Sample		Present (79 MPN/100 ml)	Present (>1600 MPN/100 ml)	Present (920 MPN/100 ml)	Present (>1600 MPN/100 ml)	Present (1600 MPN/100 ml)

INFERENCE	Non Conforms to AL & Conforms PL Of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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BDL: Below Detection Level in mg/L.
Sulphide as H ₂ S : 2.0
Boron as B : 0.1
Lead as Pb : 0.002
Cadmium as Cd : 0.001
Copper as Cu : 0.001
Maganese as Mn : 0.002
Nickel as Ni : 0.001
Total Chromium : 0.001

KIADB

54M

No. SEIAA: 5 : IND: 2013

**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY, KARNATAKA STATE**

(Constituted by Ministry of Environment & Forests, Government of India)

Department of Ecology and Environment
Room No.709, 7th Floor, IV-Gate,
M.S. Building, Bangalore-560 001,

Date: 22nd August 2013.

To,

The CEO & Executive Member,
Karnataka Industrial Area Development Board (KIADB)
No. 14/3, 2nd Floor,
Rashthrohana Parishat Building (RP),
Nrupathunga Road, Bangalore - 560 001.

☎ : (080) 22211066, 22215383, 22215069.

☎ : (080) 22217702.

✉ : kiadb@mail.kar.nic.in

Sir,

Sub: Development of Industrial Area at Survey Numbers of Harohalli 2nd Stage Industrial Area at Harohalli, Medamaranahalli, Hulugondanahalli, Bannikuppe Devarakaggalahalli villages of Ramanagara District by Karnataka Industrial Area Development Board (KIADB) - Issue of Environmental Clearance. reg.

This has reference to your applications No. IADB/EIA/CEO&EM/13043/2012-13 dated: 04.01.2013 addressed to SEIAA, Karnataka and subsequent letters addressed to SEIAA/SEAC, Karnataka seeking prior environmental clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of the provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., the Application in Form 1, prefeasibility report and the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC), Karnataka.

It is, inter-alia, noted that M/s. Karnataka Industrial Area Development Board (KIADB), have proposed for development of industrial area envisaged is an industrial theme park with a vision of providing "Hassle free production environment" for the manufacturing of IT/BT precision, electronic industries, garments and food processing/chemical industries, rubber, plastic, foundry and other/general industries on plot area of 371.90 Ha (919-19 Acres) (Details of the land as in Annexure). Out of 371.90 Ha, 222.63 Ha is for industrial area, 18.56 Ha is for civic amenities, 36.81 Ha is for parks, 7.84 Ha is for parking, 66.07 Ha is for roads and 20.00 Ha is for buffer zone. Total water requirement for the industrial area is 4 MLD (Domestic: 0.68 MLD + Industrial: 2.92 MLD+ Gardening: 1.4 MLD)

will be met from BWSSB tertiary treated water supply (Cauvery). Total waste water generated is 2.96 MLD (Domestic effluent: 0.55 MLD + Industrial effluent: 2.34 MLD). Domestic waste water will be treated in STP of 0.70 MLD and industrial effluent will be treated in CETP of 2.50 MLD capacity. Total power requirement is 5578 KVA will be sourced from KPTCL.

It was noted that, the project proposal was considered initially by Expert Appraisal Committee, Ministry of Environment and Forests, Govt. of India, New Delhi and ToRs were issued on 10th November 2009 for conducting Environment Impact Assessment Study. EIA has been conducted by M/s. Ramky Enviro Engineers Limited, "Ramky House" Site No. 25-30, 2nd Cross, Raghavendra Nagar, Hennur Ring Road, Kalyan Nagar (Post), Bangalore - 560 043 who is NABET, QCI accredited. The public consultation was held on 02.02.2012.

It was further noted that, the final EIA have been presented before EAC, MoEF, GOI, New Delhi in 116th Meeting held on 19th - 21st September 2012. The EAC has suggested the proponent to apply before the SEIAA as no 'A' category activities are envisaged.

The SEAC, Karnataka, based on the information submitted by you, presentation made by you and the consultant, M/s. Ramky Enviro Engineers Limited, "Ramky House" Site No. 25-30, 2nd Cross, Raghavendra Nagar, Hennur Ring Road, Kalyan Nagar (Post), Bangalore - 560 043, during the meetings held on 18th & 19th January 2013, 14th & 15th February 2013 and 5th April 2013 and has recommended for issue of Environmental Clearance.

The State Environmental Impact Assessment Authority (SEIAA) Karnataka has considered the project in its meeting held on 17th May 2013 and after due consideration of the relevant documents submitted by the project proponent and additional clarifications furnished in response to its observations and the appraisal and recommendation of the SEAC, have accorded environmental clearance as per the provisions of Environmental Impact Assessment Notification-2006 and its subsequent amendments, subject to strict compliance of the terms and conditions as follows:-

A- SPECIFIC CONDITIONS

I. Construction Phase:

1. "Consent for Establishment" shall be obtained from Karnataka State Pollution Control Board under Air and Water Act and a copy shall be submitted to the SEIAA before start of any construction work at the site.
2. Set up an environment management cell with appropriate lab facility shall be created as the project starts. It shall monitor all necessary parameters and activities during construction and operational phases from day one. The cell also ensures that the cell manages / maintains all the environmental aspects such as sewage treatment, solid waste disposal, maintenance of green belt areas, etc.
3. All required sanitary and hygienic measures should be in place before starting construction activities and to be maintained throughout the

- construction phase. Sufficient number of toilets/bathrooms shall be provided with required mobile toilets, mobile STP for construction work force.
4. A First Aid Room should be provided in the Project both during construction and operation of the project.
 5. Adequate drinking water and sanitary facilities should be provided for construction workers at the site. The safe disposal of wastewater and solid wastes generated during the construction phase should be ensured.
 6. Provision shall be made for the housing of construction labourers within the site with all necessary infrastructures. The housing may be in the form of temporary structures to be removed after the completion of the project. The facilities shall include the crèche.
 7. Provision should be made for the supply of fuel (kerosene or cooking gas); utensils such as pressure cookers etc. to the labourers during construction phase.
 8. All the labourers to be engaged for construction should be screened for health and adequately treated before engaging them to work at the site and detailed report submitted to SEIAA. Safety standards as per National Building Code (NBC) should be ensured.
 9. For dis-infection of wastewater which is not meant for recycling for toilet flushing, use ultra violet radiation and not chlorination. For treated wastewater meant for reuse for toilet flushing, disinfect by using chlorination.
 10. All the topsoil excavated during construction activities should be stored for use in horticulture / landscape development within the project site.
 11. Disposal of muck, construction debris during construction phase should not create any adverse effect on the neighboring communities and be disposed taking the necessary precautions for general safety and health aspects of people, only in approved sites with the approval of competent authority.
 12. Soil and ground water samples should be tested at the project site during the construction phase to ascertain that there is no threat to ground water quality by leaching of heavy metals and or other toxic contaminants and report submitted to SEIAA.
 13. Construction spoils, including bituminous material and other hazardous materials, must not be allowed to contaminate watercourses and the dumpsites for such material must be secured so that they should not leach into the ground water.
 14. The diesel generator sets to be used during construction phase should be of low sulphur diesel type and should conform to E (P) Rules prescribed for air and noise emission standards.
 15. The diesel required for operating DG sets shall be stored in underground tanks and if required, clearance from Chief Controller of Explosives shall be taken.
 16. Vehicles hired for bringing construction material to the site should be in good condition and should conform to the applicable air and noise emission standards and should be operated only during non-peak hours.
 17. Ambient noise levels should conform to the residential standards both during day and night. Incremental pollution loads on the ambient air and

- noise quality should be closely monitored during construction phase. Adequate measures to reduce air and noise pollution during construction keeping in mind CPCB norms on noise limits.
18. Fly ash should be used as building material in the construction as per the provisions of Fly Ash Notification of September 1999 and amended as on August 2003.
 19. Ready mixed concrete must be used in building construction.
 20. Storm water control and its re-use as per CGWB and BIS standards for various applications.
 21. Water demand during construction should be reduced by use of pre-mixed concrete, curing agents and other best practices and only tertiary treated water shall be used for construction as per G.O. No. FEE 188 ENV 2003 dated 14.08.2003.
 22. No ground water is to be drawn without permission from the Central/State Ground Water Authority.
 23. Separation of grey and black water should be done by the use of dual plumbing line for separation of grey and black water.
 24. Treatment of 100% grey water by decentralized treatment should be done.
 25. The provision of Energy Conservation Building code, 2006 shall be fully complied with.
 26. Roof should meet prescriptive requirement as per Energy Conservation Building Code, 2007 by using appropriate thermal insulation material.
 27. Opaque wall should meet prescriptive requirement as per Energy Conservation Building Code, 2007 which is proposed to be mandatory for all air conditioned spaces while it is optional for non-air conditioned spaces by use of appropriate thermal insulation material to fulfil requirement.
 28. The Proponent shall obtain the construction material such as stones and jelly etc. only from the approved quarries and other construction material shall also be procured from the authorized agencies/traders.
 29. The proponent shall obtain approval from the competent authorities for structural safety of the building due to earthquake, adequacy of firefighting equipment etc. as per the National Building Code (NBC) including protection measures for lightening etc.
 30. The project authority shall ensure that no water bodies are polluted due to project activities.
 31. Safety standards as per National Building Code (NBC), 2005 should be followed and ensured.
 32. The project Authorities shall ensure that the National Building Code, 2005 is complied with and adhered to.
 33. The project authorities shall not use Kharab land if any, for any purpose and keep available to the general public duly displaying a board as public property. No structure of any kind be put up in the Kharab land and shall be afforested and maintained as green belt only.
 34. The authorities should include the condition while issuing plots to the prospective individual industries that they should develop greenbelt of 33 % of the plot area allotted for them.

35. The industrial units in the industrial area and the associated facilities shall be strictly in accordance with the norms laid down by the Karnataka State Government and KSPCB/CPCB.
36. The project authorities shall strictly adhere to the commitments made in the letter No. IADB/JDTP/EC /90/3480/2013-14 dated 04.06.2013 with regard to establishment of STP/CETP, buffer zone, green belt, conditions to be incorporated in the lease document while allotting plots to individual industries, environment safety aspects etc.
37. The company will undertake all relevant measures, as indicated during the Public Hearing for improving the Socio-economic conditions of the surrounding area.
38. The project Authorities shall undertake activities towards the corporate social commitment plan made vide letter dated 11.03.2013 with a total budget not less than Rs. 14 Lakhs and shall be executed within a period of 2013-2017 as committed and report be submitted to the Authority.

II. Operation Phase.

1. The Company shall implement all the recommendations made in the Environmental Impact Assessment /EMP report and risk assessment report.
2. The installation of the Sewage Treatment Plant (STP) shall be got certified by an independent expert and a report in this regard should be submitted to the SEIAA before the project is commissioned for operation. Treated effluent emanating from STP shall be recycled/reused to the maximum extent possible. Treatment of 100% grey water by decentralized treatment should be done. Discharge of treated sewage shall conform to the norms & standards of the Karnataka State Pollution Control Board. Treated sewage should be used -for flushing, gardening, etc. as proposed. Necessary measures should be made to mitigate the odour problem from STP.
3. The solid waste generated should be properly collected and segregated. Wet garbage should be composted and dry / inert solid waste should be disposed off to the approved sites for land filling after recovering recyclable material.
4. Diesel power generating sets proposed as source of backup power for elevators and common area illumination during operation phase should be of enclosed type and conform to rules made under the Environment (Protection) Act, 1986. The height of stack of DG sets should be equal to the height needed for the combined capacity of all proposed DG sets. Use low sulphur diesel. The location of the DG sets may be decided with in consultation with Andhra Pradesh Pollution Control Board.
5. Noise should be controlled to ensure that it does not exceed the prescribed standards. During night time the noise levels measured at the boundary of the building shall be restricted to the permissible levels to comply with the prevalent regulations.
6. The project proponent shall ensure that the greenery of the area is maintained. Further, 33% of the project area shall be dedicated for green belt development. The local Forest Department shall be associated for this purpose and requisite budget earmarked.

7. Weep holes in the compound walls shall be provided to ensure natural drainage of rain water in the catchment area during the monsoon period.
8. Rain water harvesting for roof run-off and surface run-off, as plan submitted should be implemented. Before recharging the surface run off, pre-treatment must be done to remove suspended matter, oil and grease. The borewell for rainwater recharging should be kept at least 5 mts. above the highest ground water table.
9. The ground water level and its quality should be monitored regularly in consultation with Central Ground Water Authority.
10. Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
11. A Report on the energy conservation measures conforming to energy conservation norms finalized by Bureau of Energy Efficiency should be prepared incorporating details about building materials & technology, R & U Factors etc and submit to the SEIAA in three months time.
12. Energy conservation measures like installation of CFLs/TFLs for the lighting the areas outside the building should be integral part of the project design and should be in place before project commissioning. Use CFLs and TFLs should be properly collected and disposed off/sent for recycling as per the prevailing guidelines/ rules of the regulatory authority to avoid mercury contamination. Use of solar panels may be done to the extent possible.
13. Adequate measures should be taken to prevent odour problem from solid waste processing plant and STP.
14. The building should have adequate distance between them to allow movement of fresh air and passage of natural light, air and ventilation.
15. The project authorities shall strictly comply with the rules and regulations under Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 as amended in October 1994 and January 2000. all transportation of Hazardous Chemicals shall be as per the MVA, 1989. Authorization from the KSPCB shall be obtained for collection, treatment, storage, and disposal of hazardous wastes.
16. The project authorities must strictly comply with the rules and regulations with regard to handling and disposal of hazardous wastes in accordance with the Hazardous Wastes (Management and Handling) Rules, 2003. Authorization from the KSPCB must be obtained for collection/treatment/storage/disposal of hazardous wastes.
17. Application of solar energy should be incorporated for illumination of common areas, lighting for gardens and street lighting in addition to provision for solar water heating. A hybrid system or fully solar system for lighting and heating should be provided. Details in this regard should be submitted to the SEIAA.
18. The individual industries shall take all necessary clearances including Environment clearance in accordance with the law. The project Authority shall incorporate such condition in the lease/ sale deed/ Agreement.
19. The project authorities shall bifurcate the industrial plots and residential plots, if any with a thick and tall vegetative barrier green belt.

20. The project Authority shall incorporate a condition in the prospective lease/sale deed/Agreement with individual industries that they also shall abide by the conditions of this E.C.

B. GENERAL CONDITIONS:

1. The project authorities shall strictly adhere to the stipulations made by the Karnataka State Pollution Control Board (KSPCB).
2. No further expansion or modifications of the industrial area shall be carried out without prior approval of the SEIAA/Ministry of Environment and Forests as the case may be.
3. The project proponent shall also comply with all the environmental protection measures and safeguards as per the information provided.
4. The implementation of the project vis-à-vis environmental action plans shall be monitored by MoEF, Regional Office at Bangalore / KSPCB/ CPCB and the Department of Environment & Ecology, Bangalore. A six monthly compliance status report shall be submitted to monitoring agencies.
5. The project proponent shall inform the public that the project has been accorded environmental clearance by the SEIAA and copies of the clearance letter are available with the KSPCB and may also be seen at Website of the Authority at <http://www.seiaa.kar.nic.in>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the MoEF Regional Office at Bangalore / KSPCB/ CPCB and the Department of Environment & Ecology, Bangalore.
6. The project authorities shall inform the MoEF Regional Office at Bangalore / KSPCB/ CPCB and the Department of Ecology and Environment, Bangalore, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
7. The SEIAA, Karnataka may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
8. The SEIAA, Karnataka reserves the right to stipulate additional conditions, if found necessary. The company in a time bound manner will implement these conditions.
9. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 Hazardous Wastes (Management and Handling) Rules, 2003 and the Public Liability Insurance Act, 1991 along with their amendments and rules.
10. The issue of Environment Clearance doesn't confer any right to the project proponent to operate / run the project without obtaining statutory clearances / sanctions from all other concerned Authorities.
11. Concealing **factual data** or submission of **false/fabricated data** and **failure to comply with any of the conditions mentioned above** may result in withdrawal of **this clearance** and attract action under the provisions of Environmental (Protection) Act, 1986.

12. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
13. Officials from the Department of Environment and Ecology, Bangalore/ Regional Office of MoEF, Bangalore who would be monitoring the implementation of Environmental safeguards should be given full cooperation, facilities and documents/ data by the project proponents during their inspection. A complete set of all the documents submitted to MoEF / SEIAA should be forwarded to the CCF, Regional Office of MoEF, Bangalore/ Department of Ecology and Environment, Bangalore/ Regional Officer, KSPCB Bangalore.
14. In the case of any change(s) in the scope of the project, the project would require a fresh appraisal by this Authority.
15. The Authority reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance under the provisions of the Environment (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.
16. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the competent authorities.
17. These stipulations would be enforced among others under the provisions of water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) act 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006.
18. Under the provisions of Environment (Protection) Act, 1986, legal action shall be initiated against the project proponent if it is found that construction of the project has been started without obtaining environmental clearance.

Yours Faithfully,


(RAMACHANDRA)
Member Secretary,
SEIAA.

Copy to:

- 1) The Secretary, Ministry of Environment & Forests, Government of India, Paryavaran Bhavan, CGO Complex, Lodi Road, New Delhi - 110 003.
- 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore.
- 3) The CCF, Regional Office, Ministry of Environment & Forests (SZ), Kendriya Sadan, IV Floor, E & F wings, 17th Main Road, Koramangala II Block, Bangalore - 560 034.
- 4) Guard File.

Annexure to Environmental Clearance letter No. SEIAA 5 IND 2013
dated 22nd August 2013

Details of Land of the Proposed Harohalli Industrial Area 2nd stage

Village: Harohalli, Taluk: Kankapura Dist: Ramanagara

Name of village	Survey No.	Extent in Acre Guntas
Harohalli	478	23
.....	479/1A	1-07
	479/1b	00-16
	479/2	0-19
	479/3	0-20
	479/4	1-21
	479/5	1-11
	479/6	0-20
	487/1 A1	1-11
	487/1 A2	1-00
	487/1 A3	1-20
	487/2	1-17
	488/1	1-17
	488/2	1-18
	488/3	1-22
	489/1	2-37
	489/2	1-10
	489/3	1-33
	490/1	2-15
	490/2	1-04
	490/3	0-24
	518/1	1-12
	518/2	0-33
	518/3	2-13
	519/1	1-04
	519/2	0-24
	519/3	0-26
	519/4	0-31
	519/5	0-17
	519/6	1-02
	519/7	0-28
	520	7-12
	521	5-37

	522/1	6-18 ½
	522/2	0-19 ½
	523	6-15
	526	2-31
	529	75-00
	532	5-01
	533	6-01
	534/1	0-17 ½
	534/2	0-07
	534/3	0-10
	534/4	0-06
	534/5	0-08
	534/6	0-05
	534/7	0-05 ½
	535	1-02
	536/1	3-21
	536/2	0-03
	536/3	1-23
	537/1	3-24
	537/2	0-04
	537/3	0-06
	537/4	0-05
	537/5	0-03
	537/6	0-25
	537/7	0-03
	538	1-27
	539/1	1-34
	539/2	1-28
	539/3	1-24
	539/4	2-00
	540/1A	0-36
	540/1B	2-01
	540/2	3-10
	541/1	1-05
	541/2	1-10
	541/3	1-29
	541/4	0-09
	541/5	0-35
	541/6	1-02
	541/7	0-09

	541/8	0-12
	541/9	0-12
	541/10	0-10
	541/11	0-10
	562/1	1-01
	562/2	1-10
	563/1	1-00
	563/2	0-21
	564/1	5-25
	564/2	0-29
	629	32-30
	707	6-30
	708/1	16-01
	708/2	0-20
	709/1	0-16
	709/2	0-24
	709/3	1-25
	709/4	1-18
	709/5	1-19
	709/6	1-26
	709/7	0-25
	709/8A	0-05
	709/8B	0-20
	709/9	0-08
	709/10	1-21
	709/11	0-20
	710/1	5-11
	710/2	4-38
	731	6-19
	732	12-01
	733/1	2-01
	733/2	1-25
	733/3	0-39
	733/4	0-27
	733/5	1-25
	740	0-31
	741	10-00
	742/1	7-05
	742/2	3-27
	743	9-07
	744/1	1-24
	744/2	4-26

	744/3	1-23
	744/4	1-03
	744/5	1-04
	745	8-30
	746/1A	1-24
	746/1B	0-31
	746/2	3-08
	746/3A	4-18
	746/3B	2-05
	747/1	6-00
	747/2A	2-02
	747/2B	1-05
	749	9-30
	750/1	5-26
	750/2A	2-10
	750/2B	1-23
	751	6-30
	777/1	2-36
	777/2	1-31
	778	1-20
	779	3-19
	780	5-19
	781/1	5-13
	781/2	0-10
	781/3	0-14
	784	5-26
	798	2-08
	799	2-00
	800	2-00
	808	2-07
	811	5-09
	812	5-05
	814	2-11
	815	2-23
	831	1-08
	832	2-01
	833	2-01
	874	3-00
Total		476 - 21
Medamaranahalli	55	7-22
	55	8-10
	55	1-00

	57	2-21
	58/1	2-34
	58/2	0-11
	58/3	1-01
	58/4	0-34
	58/5	0-13
	59/1	4-21
	59/2	0-35
	60/2	2-20
	60/3	1-01
	61/1	0-23
	61/2	3-11
	62/1	1-12
	62/2	2-13
	63/3	0-34
	63/4	0-30
	63/5	0-10
	64/4	0-22
	65	0-38
	69/1	4-34
	70	15-25
	71	8-00
	71	1-17
	71	0-25
	71	0-30
	71	2-22
	71	0-32
	71	2-00
	71	1-23
	71	1-26
	71	0-37
	71	1-10
	71	1-20
	76	2-00
	77/1	0-19
	77/2	1-01
	77/3	0-28
	77/4	0-04
	77/5	0-01
	77/6	0-01
	77/7	0-01
	77/8	0-19 ½

	77/9	0-11
	77/10	0-14
	77/12	0-14
	77/13	0-06 ½
	82/1	2-18
	91/2	0-15
	112	2-00
	113	3-04
	114	1-09
	115	3-30
	116	3-33
	117	4-00
	142	1-10
Total		115 -36
Hulugondanahalli		
.....	22	1-30
	23	3-27
	24	0-28
	25	3-00
	46/5	1-38
	58	8-00
	58	2-10
	58	1-32
	58	2-00
	58	1-25
	58	2-00
	58	2-00
	58	0-20
	58	2-00
	58	2-00
	58	1-00
	58	2-00
	58	1-20
	58	1-10
	58	0-38
	58	2-00
	58	1-18
	58	0-39
	58	0-20
	61/1	1-24
	61/2	1-24
	62/5	2-03

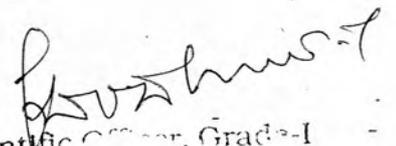
	146/1	3-13
	146/2	2-09
	146/3	0-25
	146/4	4-22
	146/5	0-15
	147/1	2-03
	147/2	2-02
	159/3	2-30
	159/7	3-00
	159/8	1-31
	160	10-04
	194	6-08
	200	4-00
	202	4-00
	209	4-00
	210	4-00
	211	4-00
	214	4-00
	234	4-00
	235	3-30
	236	4-00
	244	2-20
	245	2-20
	246	2-10
	247	0-32
	248	0-30
	249	2-00
	250	0-30
	251	1-10
Total		139 -30
Bannikope	20	25-00
	20	0-20
	20	1-04
	20	0-18
	20	0-18
	20	1-00
	20	5-00
	20	5-00
	20	2-20
	20	4-00
	20	5-00

	20	5-00
	170	18-00
	170	2-00
	170	3-00
	170	0-20
	170	0-30
	224	3-24
	251	2-00
	274	1-20
	252	4-22
	253	0-38
	254	2-28
	260	3-10
	261	1-09
	263	4-20
	275.....	1-10
Total		104 -31
Devarakagalahalli	27/1	0-08
	27/2	0-12
	27/3	0-16
	27/4	0-09
	27/5	0-12
	27/6	0-15
	27/7	1-37
	27/8	0-29
	27/9	0-04
	27/10	1-14
	27/11	0-11
	27/12	0-06
	28/1	0-14
	28/2	0-04
	28/3	0-02
	28/4	0-03
	28/5	0-05
	29	4-00
	29	2-00
	29	2-00
	29	0-30
	29	5-00
	29	2-00
	53/1A1	1-00

	53/1A2	0-01
	54/1	3-06
	54/2	1-00
	55	0-17
	59	2-22
	60/1	3-29
	100	2-03
	101	1-17
	104	2-01
Total		40-07

SUMMARY:

Sl no.	Village	Extent in Acres Guntas
1	Harohalli	476-21
2	Medamaranahalli	115-36
3	Hulagondanahalli	139-30
4	Banikoppe	104-31
5	Devarakalahalli	40-07
6	Govt Land	40-02
		919-19


 Scientific Officer, Grade-I
 Forest Ecology & Environment
 KGS MS Building
 Bengaluru 560 001

F.No. 21-142/2015-IA.III

Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan,
Jor Bagh Road, Aliganj
New Delhi - 110 003

Dated: 21st September, 2017

To

The Development Officer and Executive Engineer-I
Karnataka Industrial Areas Development Board
#14/3, 2nd Floor, Aravinda Bhavana
Nrupathunga Road
Bangalore - 560 001 (Karnataka)

Sub: Development of Combined Harohalli Phase II & Phase III Industrial Area at Ramanagara, Karnataka by M/s Karnataka Industrial Areas Development Board - Environmental Clearance reg.

Sir,

This has reference to your letter No. No. KIADB/DO&EE-I/1876/2016-17 dated 14th March, 2017, submitting the above proposal to this Ministry for grant of Environmental Clearance (EC) in terms of the provisions of the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986.

2. The proposal for **Development of Combined Harohalli Phase II & Phase III Industrial Area at Ramanagara, Karnataka by M/s Karnataka Industrial Areas Development Board**, was considered by the Expert Appraisal Committee (EAC) for Industrial Estate/Area, SEZ and Highways projects, in its meetings held on 6-7 April, 2017 and 9th August, 2017.

3. The details of the project, as per the documents submitted by project proponent, and also as informed during the above said EAC meetings with the help of EIA Consultant Ramky Enviro Service Limited, Hyderabad, are reported to be as under:



(i) The project is for combined development of Harohalli Phase II & III Industrial Area at Harohalli village, Kanakapura taluk, District Ramnagara (Karnataka).

(ii) It will provide hassle free production environment for industries like machine components & fabrication, plastic bags & packaging accessories, textiles & readymade garments, granite cutting & polishing, corrugated boxes & allied products, electronics/ telecommunication, general engineering, automotive, aerospace, agro and food processing/chemicals, media & entertainment, rubber & plastic units, handicrafts etc.

(iii) Total area earmarked for the proposed combined industrial area is about 904.86 ha (Phase II - 371.92 ha and Phase III - 532.94 ha). Presently most of the Phase II is under operation for which EC has been obtained from Karnataka SEAC in 2013 and Phase III is covered with Mango gardens, plantations of Teak, Coconut, Malabar Neem, Mahogany and Eucalyptus. The role of the KIADB for the proposed industrial area will consist of developing common infrastructural facilities - roads, water source, power, drainage, street lightening, greenbelt, CETP and CSTP etc. Social Infrastructure - banks, post office, canteen, primary health center etc.

(iv) **Water requirement:** The total water requirement will be 11360 KLD which will be sourced through Vrishabhavati treatment plant and Cauvery River water from BWSSB.

(v) **Waste water generation:** 5282 KLD will be treated in CETP/CSTP for recycling & reusing.

(vi) **Municipal solid waste:** About 5000 kg/day will be disposed to nearest municipal bins.

(vii) **Power requirement:** Total power required is 8000 kW and source is BESCOM.

(viii) **RWH:** Individual industries will develop their own rain water harvesting structures in their respective plots and storm water drains will be developed all along the road.

(ix) **Parking facility:** Common parking area of 7.84 Ha (Phase II) and 39.24 Ha (Phase III) is provided for the heavy industrial trucks and heavy vehicles.

(x) **Investment/Cost:** Cost of the project (development of industrial area) is Rs.1561 Crores.



(xi) **Benefits of the project:**

- Industrial areas support startups, new enterprise incubation, development of knowledge-based business and offer an environment where local and international firms can interact with centers of knowledge creation.
- They act as innovation club, promoting interactive learning and the commercialization of research outputs and can exploit local entrepreneurial potential.
- Able to attract new business by providing an integrated infrastructure in one location.
- To set aside industrial uses from urban areas to try to reduce the environmental and social impact of the industrial uses.
- To provide for localized environmental controls those are specific to the needs of the industrial area.

(xii) **Trees cutting:** There will be tree cutting of around 7700 species in the proposed site and transplantation will be carried out wherever possible. For every tree cutting plantation will be carried out in 1:3 ratio in the greenbelt areas.

(xiii) **Employment potential:** About 23,500 people will get employment.

(xiv) **Court cases, if any:** No.

(xv) **ToR details:** The ToR was accorded to the project by the Ministry vide letter No. 21-142/2015-IA.III dated 1st February, 2016.

(xvi) **Public Hearing:** Public hearing was conducted on 23rd December 2016 at the project site near Kavitha Farm, Jakkasandra-Cheelur Road Harohallihobli, Kanakapura taluk, District Ramnagara (Karnataka). Major issues raised were:-

- Pollution problems illegal disposal of the effluents into the water bodies by the existing industries in the industrial area.
- Providing employment to the local villagers in the proposed industries.
- Maintenance of existing greenery in addition to the proposed afforestation.
- Disparity in land compensation.
- Maintaining buffer area between industries and village limits.

(xvii) CETP of 5 MLD (in phases) consists of physical, chemical & biological treatment using Advanced MBBR (Moving Bed Biological Reactor) technology to prevent sludge recycling from secondary clarifier.

(xviii) Individual industries will be advised at the time of allocation, to treat wastewater to meet CETP inlet standards or standard prescribed by the SPCB while obtaining CFE. The CETP will be designed to treat the wastewater meeting the discharge standards on land for irrigation (greenbelt or industrial reuse – auxiliary units). Hence no treated waste water will be discharged outside the industrial area.

(xix) The treatment system consists of tertiary treatment of Activated Carbon Filter (ACF) and Mixed Media Filter (MMF) also. The sludge generated from the CETP will be sent to authorized landfill nearby the industrial area.

- (i) Response/action plan of the project proponent on the issues raised during public hearing
 - a. Existing industries in the industrial area will be advised to install air pollution controlling equipment's to reduce/meet their emission levels to CPCB/KSPCB standards.
 - b. Industries present in 2nd phase generating effluents will be advised to send their untreated/partially treated effluents to proposed CETP in combined industrial area for further treatment and treated water will be reused within the industrial area.
 - c. Environmental Officer, KSPCB assured that no industry will be spared in case if it is found to be violating the Pollution Control Acts and Rules and action will be initiated.
- (ii) For II & III Phase land was acquired in different times and compensated based on the negotiations with farmers.
- (iii) Joint Director, DIC, Ramanagara informed that, a survey is in progress for collecting the information about local unemployment, available skilled and unskilled labours, employment opportunities in the existing industries and also jobs given by the industries at present.
- (iv) Deputy Commissioner, Ramanagara informed public that, district administration will strictly implement Sarojini Mahishi report regarding employment to local people. Preference will be given to the local land losers/ persons based on their qualifications and as per the requirement in the industrial units coming up.
- (v) An amount of Rs. 85 lakhs under CSR activities has been allocated for vocational training to local unemployed educated youth.

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- (vi) The project proponent submitted the proper action plan on the suggestions given by the chairman, public hearing panel.
- a. A 15 m wide green belt will be provided all along the Industrial Area boundary.
 - b. Less polluting industries will be given preference towards the village side.
 - c. A 50 m wide buffer area will be provided around the water body (Bannikuppe tank) and same will be fenced to prevent illegal disposal of solid waste/effluent.
 - d. An amount of around Rs. 5.5 Crore has been allocated for CSR activities, which is around 1% of total project cost.
 - e. Individual industries will be allocating funds for CSR activities as per existing norms of statutory bodies, which is around 2-3% of their annual profit.

4. The EAC, in its 174th meeting held on 9th August, 2017, has recommended the project for grant of Environmental Clearance. As per recommendations of the EAC, the Ministry of Environment, Forest and Climate Change hereby accords Environmental Clearance for the 'Development of Combined Harohalli Phase II & Phase III Industrial Area' at Ramanagara, Karnataka by M/s Karnataka Industrial Areas Development Board, under the provisions of the EIA Notification, 2006 and amendments/circulars issued thereon, and subject to the specific and general conditions as under:

PART A - SPECIFIC CONDITIONS

I. Construction Phase

- (i) 'Consent to Establish' shall be obtained from State Pollution Control Board under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.
- (ii) To achieve the Zero Liquid Discharge, waste water generated from different industrial operations should be properly collected, treated to the prescribed standards and then recycled or reused for the identified uses.
- (iii) Necessary authorization required under the Hazardous and Other Wastes (Management and Trans-Boundary Movement) Rules, 2016, Solid



Waste Management Rules, 2016 shall be obtained and the provisions contained in the Rules shall be strictly adhered to.

(iv) During construction phase, air pollution and the solid waste management aspects need to be properly addressed ensuring compliance of the Construction and Demolition Waste Management Rules, 2016.

(v) This environmental clearance is only for the said Industrial Area. Any other activity within the Industrial Area would require separate environmental clearance, as applicable under EIA Notification, 2006 as amended from time to time. For all the individual units, environmental clearances, as applicable, shall be obtained from the respective regulatory authorities.

(vi) There shall be a continuous green belt along the plant premises, except at the designated entry and exit points.

(vii) Green belt shall be developed using only native tree and shrub species. No exotic species to be used for green belt development. Project proponent are advised to take help of Botanical Survey of India for developing green belt development plan.

(viii) Project proponent should implement Action Plan based on suggestions and assurances given during public hearing in toto.

(ix) Develop ground water rejuvenation plan for the region from competent agency and provide appropriate financial mechanism to implement the same. This is over and above of Rs. 5.5 Crore, which has been assured for CSR activities.

(x) The quantity of fresh water usage, water recycling and rainwater harvesting shall be measured and recorded to monitor the water balance as projected by the project proponent. The record shall be submitted to the concerned Regional Office, MoEF&CC along with six monthly Monitoring reports.

(xi) Special purpose vehicle shall be established for implementation, monitoring and compliance of the environmental safeguards.

(xii) All the recommendation of the EMP shall be complied with letter and spirit. All the mitigation measures submitted in the EIA report shall be prepared in a matrix format and the compliance for each mitigation plan

shall be submitted to RO, MoEF&CC along with half yearly compliance report.

(xiii) The member units shall provide storage tanks for storage of effluent for monitoring the characteristics of effluent and to treat the same to meet the prescribed inlet norms before taking into the CETP for further treatment.

(xiv) Proper meters with recording facilities shall be provided to monitor the effluent quality and quantity from member industries to CETP and from CETP to re-use on a continuous basis.

(xv) The project proponent shall establish an environmental monitoring cell with all the potential polluting units as members to review the environmental monitoring data and suggest for improvements.

(xvi) Internal Road widths within the industrial estate shall be minimum 18 m ROW.

(xvii) Common facilities such as repair shops, rest rooms for drivers and attendants shall be provided.

(xviii) All required sanitary and hygienic measures should be in place before starting construction activities and to be maintained throughout the construction phase.

(xix) Soil and ground water samples will be tested to ascertain that there is no threat to ground water quality by leaching of heavy metals and other toxic contaminants.

(xx) Construction spoils, including bituminous material and other hazardous materials, must not be allowed to contaminate watercourses and the dump sites for such material must be secured so that they should not leach into the ground water.

(xxi) Parking space to accommodate trucks, cars, two wheelers and bicycles shall be provided as per the norms.

(xxii) Any hazardous waste generated during development/ construction phase, should be disposed off as per applicable rules and norms with necessary approvals of the State Pollution Control Board.

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(xxiii) The diesel generator sets to be used during development/ construction phase should be low sulphur diesel type and should conform to Environment (Protection) Rules prescribed for air and noise emission standards.

(xxiv) The diesel required for operating DG sets shall be stored in underground tanks and if required, clearance from Chief Controller of Explosives shall be taken.

(xxv) Vehicles hired for bringing construction material to the site should be in good condition and should have a pollution check certificate and should conform to applicable air and noise emission standards and should be operated only during non-peak hours.

(xxvi) Ambient noise levels should conform to residential standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be closely monitored during development/ construction phase. Adequate measures should be made to reduce ambient air and noise level during construction phase, so as to conform to the stipulated standards by CPCB/SPCB.

(xxvii) Fly ash should be used as building material in the construction as per the provisions of Fly Ash Notification of September, 1999 and amended as on 27th August, 2003.

(xxviii) Ready mixed concrete must be used in site development and building construction.

(xxix) Storm water control and its re-use as per CGWB and BIS standards for various applications.

(xxx) Water demand during development/construction should be reduced by use of pre-mixed concrete, curing agents and other best practices referred.

(xxxi) Permission to draw ground water, if any, shall be obtained from the competent Authority prior to construction/operation of the project.

(xxxii) Fixtures for showers, toilet flushing and drinking should be of low flow either by use of aerators or pressure reducing devices or sensor based control.

(xxxiii) Regular supervision of the above and other measures for monitoring should be in place all through the development/ construction phase, so as to avoid disturbance to the surroundings.

(xxxiv) The responses/commitments made to the issues raised during public hearing shall be complied with in letter and spirit, and action taken shall be submitted to the Ministry.

(xxxv) For Corporate Social Responsibility activities, 2% of the project cost shall be earmarked. The CSR funds shall be allocated for vocational training programme, development of infrastructure like construction of public toilets etc.

(xxxvi) All member industries shall be instructed to comply with the consent conditions given by PCB/MoEF&CC strictly to maintain ambient air quality within the stipulated standards of CPCB.

(xxxvii) Existing State/Central Government norms shall be followed for providing employment, preference will be given to local educated and unemployed people based on their educational qualification. Vocational training shall be conducted to improve the skills of local people so that they can get employment/self-employment.

(xxxviii) Compensation will be paid as per the land acquisition act of State.

(xxxix) Corporate Environment Responsibility:

- a) The Company shall have a well laid down Environment Policy approved by the Board of Directors.
- b) The Environment Policy shall prescribe for standard operating process/ procedures to bring into focus any infringements/deviation/ violation of the environmental or forest norms/ conditions.
- c) The hierarchical system or Administrative Order of the company to deal with environmental issues and for ensuring compliance with the environmental clearance conditions shall be furnished.
- d) To have proper checks and balances, the company shall have a well laid down system of reporting of non-compliances/ violations of environmental norms to the Board of Directors of the company and/or shareholders or stakeholders at large.

II. Operational Phase

(i) To achieve the Zero Liquid Discharge, waste water generated from different industrial operations should be properly collected, treated to the prescribed standards and then recycled or reused for the identified uses.

ref.

(ii) All the topsoil excavated during development/construction activities should be stored for use in horticulture/landscape development within the project site.

(iii) Disposal of muck during development/construction phase should not create any adverse effect on the neighboring communities and be disposed taking the necessary precautions for general safety and health aspects of people, only in approved sites with the approval of competent authority.

(iv) The solid waste generated should be properly collected and segregated. Wet garbage should be composted and dry/inert solid waste should be disposed off to the approved sites for land filling after recovering recyclable material.

(v) The height of stack of DG sets should be equal to the height needed for the combined capacity of all proposed DG sets. The location of the DG sets may be decided with in consultation with State Pollution Control Board.

(vi) Noise should be controlled to ensure that it does not exceed the prescribed standards. During night time the noise levels measured at the boundary of the building shall be restricted to the permissible levels to comply with the prevalent regulations.

(vii) The green belt of the adequate width and density preferably with local species along the periphery of the plot shall be raised so as to provide protection against particulates and noise.

(viii) Weep holes in the compound walls shall be provided to ensure natural drainage of rain water in the catchment area during the monsoon period.

(ix) Rain water harvesting for roof run- off and surface run- off, as plan submitted should be implemented. Before recharging the surface run off, pre-treatment must be done to remove suspended matter, oil and grease. The borewell for rainwater recharging should be kept at least 4 mts. above the highest ground water table.

(x) The ground water level and its quality should be monitored regularly in consultation with Central Ground Water Authority.

(xi) Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking, loading and unloading should be fully internalized and no public space should be utilized.

REK

(xii) Energy conservation measures like installation of LED for lighting the areas outside the building should be integral part of the project design and should be in place before project commissioning. Used LEDs should be properly collected and disposed off/sent for recycling as per the prevailing guidelines/rules of the regulatory authority to avoid mercury contamination. Use of solar panels may be done to the extent possible.

(xiii) The buildings should have adequate distance between them to allow movement of fresh air and passage of natural light, air and ventilation.

PART - B: GENERAL CONDITIONS

i) The environmental safeguards contained in the EIA Report should be implemented in letter and spirit.

ii) Provision should be made for supply of kerosene or cooking gas and pressure cooker to the labourers during construction phase.

iii) Six monthly monitoring reports should be submitted to the Ministry and its concerned Regional Office.

iv) A copy of the environmental clearance letter shall also be displayed on the website of the concerned State Pollution Control Board. The EC letter shall also be displayed at the concerned Regional Office, District Industries centre and Collector's Office/ Tehsildar's office for 30 days.

v) The project proponent shall set up a separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.

vi) The funds earmarked for environment management plan shall be included in the budget and this shall not be diverted for any other purpose.

5. The above stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and control of Pollution) act the 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006.

6. Officials from the concerned Regional Office of MoEF&CC who would be monitoring the implementation of environmental safeguards should be given full cooperation, facilities and documents/data by the project

proponents during their inspection. A complete set of all the documents submitted to MoEF&CC should be forwarded to the concerned Regional Office of MoEF&CC.

7. The Ministry reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.

8. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the respective competent authorities.

9. The project proponent should advertise in at least two local Newspapers widely circulated in the region, one of which shall be in the vernacular language informing that the project has been accorded Environmental Clearance and copies of clearance letters are available with the State Pollution Control Board and may also be seen on the website of the Ministry of Environment, Forest & Climate Change at <http://www.envfor.nic.in>. The advertisement should be made within Seven days from the date of receipt of the Clearance letter and a copy of the same should be forwarded to the concerned Regional office of this Ministry.

10. This clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs Union of India in Writ Petition (Civil) No.460 of 2004 as may be applicable to this project.

11. Any appeal against this clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

12. A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad/Municipal Corporation, Urban Local Body and the Local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the website of the company by the proponent.

13. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the

concerned Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; PM₁₀, PM_{2.5}, SO₂, NO₂ (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.

14. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the concerned Regional Office of MoEF&CC by e-mail.

Reema 21/9/2017
(Raghu Kumar Kodali)
Director/Scientist F

Copy to:

1. The Secretary, Department of Environment, Govt. of Karnataka, Bangalore.
2. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi – 32.
3. The Member Secretary, Karnataka State Pollution Control Board, "Parisara Bhavan, 4th & 5th Floor, # 49, Church Street, Bangalore-01.
4. The APCCF (C), MoEF&CC, Regional Office (SZ), Kendriya Sadan, 4th Floor, E&F Wing, 17th Main Road, Koramangala II Block, Bangalore-34.
5. IA Division, Monitoring Cell, MOEF, New Delhi - 3.
6. Guard file.

Reema 21/9/2017
(Raghu Kumar Kodali)
Director/Scientist F



KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD
INDUSTRIAL AREA IN HAROHALLI 1st & 2nd PHASE

- INCLUDING VILLAGES:-
1. HAROHALLI
 2. MEDAMARANAHALLI
 3. HULUGONDANAHALLI
 4. BANNIKUPPE
 5. DEVARAKAGGALAHALLI

1st PHASE LAND USE ANALYSIS

SL NO	DESCRIPTION	AREA IN ACRES	PERCENTAGE %
1	INDUSTRIAL	231.09	89.23
2	UTILITY	3.00	1.16
3	ROAD	24.88	9.61
TOTAL EXTENT		258.97	100.00

2nd PHASE AREA DETAILS

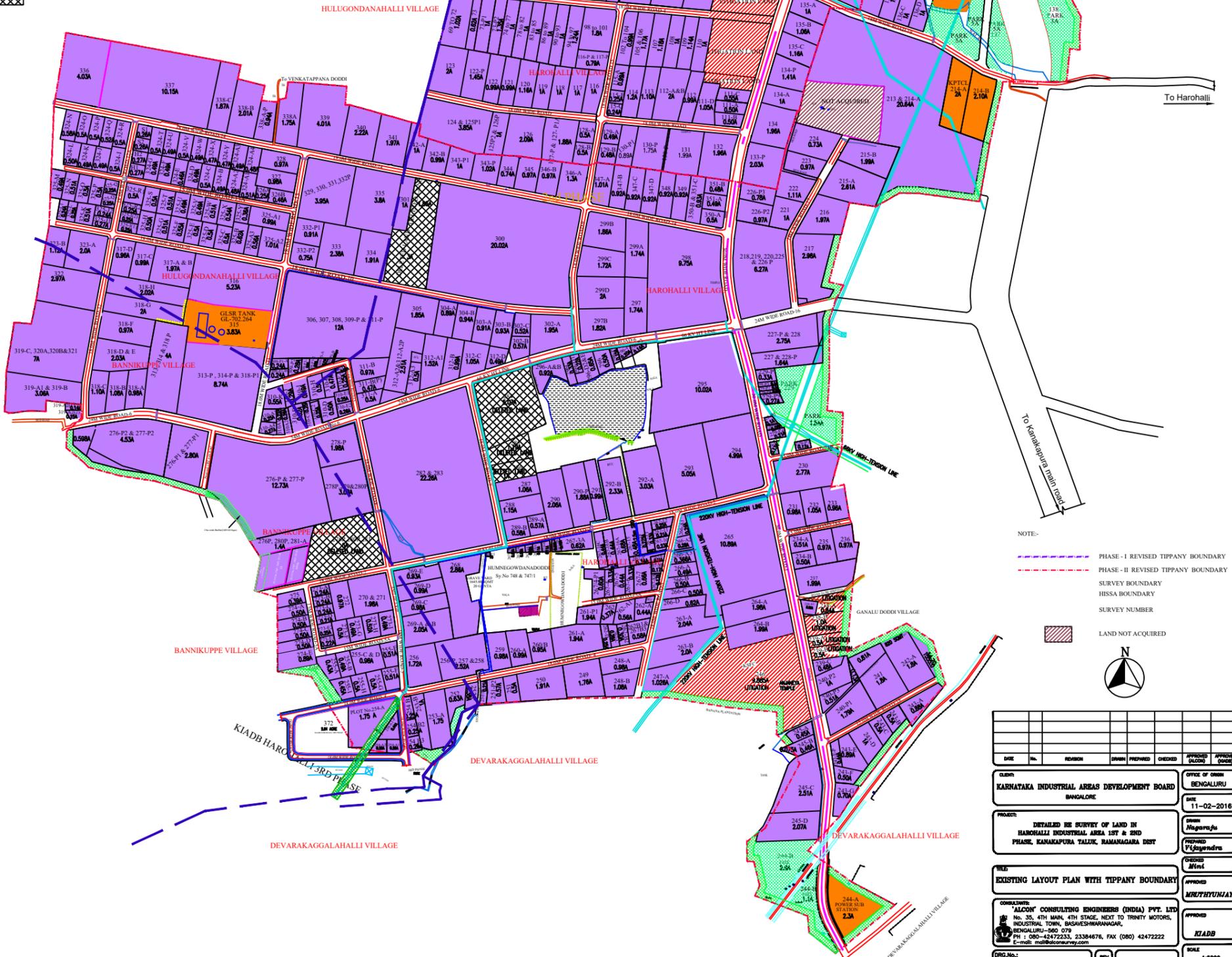
SL.No	DESCRIPTION	AREA IN ACRE
1.	TOTAL INDUSTRIAL AREA	909.21
2.	PROPOSED I.M.P. ROAD 90m WIDE	32.83
3.	Sy.No 748 & 747/1 HUMNEGOWDANADODDI	9.83
4.	TANK AREA	17.67
5.	NOT ACQUIRED AREA	08.02
REMAINING AREA FOR INDUSTRIAL PURPOSE		840.86

2nd PHASE LAND USE ANALYSIS

SL NO	DESCRIPTION	AREA IN ACRES	PERCENTAGE %
1	INDUSTRIAL	637.51	75.82
2	UTILITY	23.07	2.74
3	PARK	50.27	5.98
4	BUFFER	29.49	3.51
5	PARKING	18.89	2.25
6	ROAD	81.63	9.71
TOTAL EXTENT		840.86	100.00

NOTE- PLOT No. 149B,150,151,199,(200,201, 202&203-CA) ARE IN PRINTECH PARK AREA 4A

- AREA IS IN PRINTECH PARK-1.7A
- LITIGATION
- DELETED LAND



NOTE:-

- PHASE - I REVISED TIPPANY BOUNDARY
- PHASE - II REVISED TIPPANY BOUNDARY
- SURVEY BOUNDARY
- HISSA BOUNDARY
- SURVEY NUMBER
- LAND NOT ACQUIRED

DATE	NO.	REVISION	BY	CHECKED	APPROVED	APPROVED

CLIENT: KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD, BANGALORE

PROJECT: DETAILED RE SURVEY OF LAND IN HAROHALLI INDUSTRIAL AREA 1ST & 2ND PHASE, KANAKAPURA TALUK, RAMANAGARA DIST

DATE: 11-02-2016

CONTRACTOR: ALCON CONSULTING ENGINEERS (INDIA) PVT. LTD., BANGALORE

SCALE: 1:5000

Details of industries providing in house Effluent Treatment Plant

Sl No	Name of the Industry	Address of the Industry	Product as per Board Classification	Consent for operation validity	Quantity of effluent generated in KLD	Capacity of ETP (KLD)
1	Orchid Laminates Pvt Ltd.	# 298, 2nd Phase, Harohalli, Indl Area	Kraft Papers	30.06.2026	126	500
2	Sakthi Accumulators Pvt. Ltd [Formerly Sakthi Electronics Pvt. Ltd]	Plot No.212, Harohalli Indl Area	Batteries	30-06-2021	1.5	5
3	SA Traders	Plot No.325-L, Harohalli Indl Area	Reprocessing of waste plastics/barrel washing	30.06.2023	0.5	2.5
4	M.S Knits	Plot No.261, Harohalli Indl Area	Dyeing & Printing	30.06.2023	63	100
5	Hajira Enterprises	Plot No.324-T, KIADB Indl Area, Harohalli	Reprocessing of waste plastics/barrel washing	30.06.2027	6	10
6	Mother Land Garments Pvt Ltd	Plot No.178, Harohalli Industrial Area, II Phase,	Washing Readymade Garmets	30.09.2031	35	50
7	Anthem Biosciences Pvt Ltd	Plot No.276P & 277P, Harohalli , KIADB Industrial Area,Kanakapura Tq, Ramanagara Dist.	Pharmaceuticals & Bulk Drug (excluding formulation)	30.06.2026	155	155

8	Vashkleen Laundry Services Pvt Ltd	Plot No.125P, Harohalli , KIADB Industrial Area,Kanakapura Tq, Ramanagara Dist.	Laundry	30.09.2031	144	150
9	Lotus Powergear Pvt. Ltd	No.294-corner, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq - 562112	Electrical switch boards and control panels & bus ducts	30.6.2021	6	10
10	S.K.B.Enterprises	Part of Sy.No.629 & 735, Plot No.6-D, Harohalli 1st Phase, Indl. Area, Harohalli, Kanakapura Tq- 562112, Ramanagara Dist.	Hosierie cloth (washing & dyeing)	30.06.2026	89	100
11	Global Fine Coaters	Plot No.266D, 2nd Phase, KIADB Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Phosphating and powder coating on sheet metal fabricated components	30.06.22	1	2
12	Armes Maini Storage Systems Pvt Ltd	Plot No.295 & Sy.No.529, 708 &780, Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist	Racks	30.06.2023	10	210
13	Kh Enterprises	Plot No 310 F 2, Sy No 529 Harohalli Industrial Area of KIADB, Harohalli	Industries engaged in recycling / reprocessing/	30.06.2025	3.5	10

		Hobli, Kanakapura Taluk, Ramanagara District 562112	recovery/reuse of Hazardous Waste			
14	Saify Indl Unit- V,	Plot No. 209, Harohalli Industrial Area, Phase-I, Harohalli Kanakapura Taluk, Ramanagar District.	electroplating activity	30.06.2025	25	50
15	Concillium Automations Pvt.Ltd.,	Plot No.317D, Harohalli Indl. Area, 2nd Phase, KIADB, Kankapura Taluk, Ramanagara District.	Manufacture of trimmed tender coconut of capacity 50,000 No's	31.12.2035	1	3
16	Orchid Laminates Pvt Ltd , Unit 2	Plot No.316, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Kraft paper and duplex paper	30.06.2024	452	600

Details of Industries provided in house Combined Effluent Treatment Plant for treating both the sewage and effluent

SI No	Name of the industry	Address of the industry	Product as per Board Classification	Consent For Operation validity	Quantity of sewage generated in KLD	Capacity of Combined ETP in KLD	Quantity of effluent generate in KLD	Capacity of Combined ETP in KLD
1	A.O. Smith India Water Products Pvt. ltd.,	Plot No.300, 2nd Phase, KIADB Indl. Area, Harohalli	Water Heating	30.06.2026	38.8	85	26	85
2	Horizan Packs Pvt. Ltd, (Formerly Pyramid Packaging Pvt Ltd)	Plot No.230, 2nd Phase, Harohalli Indl Area	Corrugated box	30-09-2021	8	50	13	50
3	Parsons Nutritional Pvt Ltd	Plot No 319 C, 320 A & B, 321 & 19 B, carved out of Sy No 225/2...3 & 225/5 to 225/10. KIADB Harohalli Industrial Area, 2nd Phase, Kanakapura Taluk, Ramanagara District	Biscuits	30.09.2031	46	150	52.5	150

4	Dairy Classic Ice Cream Pvt Ltd	Plot No.256(part), 257 & 258, Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Ice cream	30.09.2021	12	100	81.5	100
5	DPK Engineers Pvt Ltd	Plot No.218, 219, 220, 225 & 226-P, Harohalli, II Phase, KIADB Industrial Area, Kanakapura Taluk, Ramanagara District	Fabrications and surface treatment	30.06.2021	6.16	15	3	15
6	Praras Bio Sciences Pvt Ltd	Plot No.132, I Phase, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	shine aid & floc aid	30.09.2022	0.8	10	9	10
7	Saj Food Products Pvt Ltd	Sy.No.176/1P, 176/2P, 176/3 to 5, 176/6Petc, Harohalli Indl.Area, Kanakapura Taluk, Ramanagara Dist	Bakery & confectionery	30.09.2031	36	150	75	150
8	Dairy Classic Ice Creams Pvt. Ltd	Plot No.259, KIADB Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Ice cream	20.01.2022	5	50	40	50

Industries treating effluent at Common Effluent Treatment Plant

Details of industries disposed to CETP

SI No	Name of the industry	Address of the industry	Product as per Board Classification	Consent for operation validity	Quantity of effluent generated in KLD	Disposed to
1	Tharun Enterprises	Plot No.325-R-11, 2nd Phase, Harohalli Indl Area	Lead & Lead Alloy	30.06.2024	3	CETP
2	Shiva Enterprises	Plot No.311-A, Bankuppe Road, 2nd Phase, Harohalli Indl Area	Lead & Lead Alloy	30.06.2022	8	CETP
3	E Nano Incintech	Plot No.342/B, 2nd Phase, Harohalli Indl Area	Common incineration facility	30.06.2026	0	CETP
4	Metcraft Engineering	Plot No.235, Harohalli Indl Area	Galvanizing	30-06-2023	5	CETP
5	Shridi Sai Baba Industries	Plot No.325-V, Harohalli Indl Area	Lead reprocessing	30.06.2024	5	CETP
6	Rapshri Engineering Industries Ltd	Plot No.318-F, Harohalli Indl Area	Ferrous & non Ferrous Machined & un machined components	30.06.2026	1	CETP

7	Alfa Refineries	Plot No.310-H, II Phase, KIADB Indl Area	Lube base oil	30.06.2023	0.65	CETP
8	Bharani Refineries	Plot No.324/P, 2nd Phase, Harohalli Indl Area, Harohalli	Reprocessing of used oil	30.06.2023	0.2	CETP
9	Tenshi Kaizen Pvt. Ltd (Formerly Higher Pharmateh pvt Ltd)	Plot No.46. I Phase, Harohalli, KIADB Industrial Area, Kanakapura Taluk, Ramanagara District	R & D Laboratory on Pharma Products	30.06.2023	1.0	CETP
10	Panchamukhi Pharma Chem	Plot No.94 & 97, I Phase, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Solvent reprocessing	30.06.2023	1.93	CETP
11	Kawasaki Manufacturing (India) LLP (Arma Engineering Pvt Ltd)	Plot No.276-P2 & 277-P2, Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	30-09-2031	1.0	CETP
12	Team Concept Pvt Ltd	Plot No.136B. Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Aluminium & steel fabrication	30.09.2031	0.5	CETP
13	VMX Connectors Pvt Ltd	Plot No.302B, II Phase, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Electroplating	30.06.2023	0.64	CETP

14	Sri Mookambika Industries	Plot No.32-A2, Harohalli Industrial Area, I phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Lead acid batteries	30.06.2022	0.2	CETP
15	Nimritha Tech	Plot No.129, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Machining & Galvanizing of energy sector end fittings made up of steel	30.06.2025	0.16	CETP
16	Mother Earth Environ Tech Pvt. Ltd	Sy.No.217, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq	Hazardous Waste landfill facility	30-06-2021	4.0	CETP
17	Dutta Automation	Plot No.310-I, KIADB Industrial Area, II Phase, Harohalli, Kanakapura Taluk, Ramanagara District	Fabrication & mnfg. Handrails antennas	30.06.2026	0.2	CETP
18	Sri Vinayaka Electro Finishers	Plot No.243-A, II Phase, Harohalli Industrial Area, Devarakaggalahalli, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Zinc electroplating on components	30.06.2026	0.5	CETP
19	Sneha Industries	Plot No.69 to 72, Harohalli Indl. Area, 1st Phase, Harohalli, Kanakapura Tq, Ramanagara Dist.	Calcium Ascorbate etc.,	30.06.2022	2.2	CETP
20	Vasudha Colours Pvt. Ltd	Plot No.A-19, Printech Park Cluster, 1st Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramangara Dist.	Synthetic resins	30.09.2022	0.2	CETP

21	MKH Industries	Plot No.274/A, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Tq, Ramanagara Dist-562112.	Aluminium, brass, copper, lead, zinc ingots, plastic recycling, tin powder	30.06.2023	0.02	CETP
22	Hari Krishna Industries	Plot No 267/13, Ph-II, Harohalli Indl.Area, Kanakapura Tq, Ramanagara Dist.	Zinc plating of MS	30.06.2023	0.2	CETP
23	Leonsmith Technologies	Plot No.128 B, HIA,	Hot dip galvanizing, forging and machined parts	30.06.2024	0.4	CETP
24	Syngeoi	Plot No.267/8A & 267/8B, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Taluk, Ramanagar.	Redistillation & Purification of Solvent of capacity 5000 KL/month and manufacture of Sanitizer of capacity 50MT/month and thinner of capacity 50 MT/month	30.06.2025	1.03	CETP
25	M/s Big Drums India Pvt Limited	Plot No. 228 & 227P, Harohalli II Phase, KIADB Industrial Area, Kanakapura Taluk & Ramanagara District	Food Processing	30.09.2030	1.0	CETP- Pai & Pai

26	SG washtech	Plot No. 273/A, KIADB Indl Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District.	Garments washing	30.09.2030	8	CETP
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Industries providing in house Sewage Treatment Plant

Sl No	Name	Address	Product as per Board Classification	Consent For Operation validity	Quantity of sewage generated in KLD	Domestic
1	Forgepro India Private Limited	Plot No.2,3, & 4, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Engg. Industry(Forged Components for conveyor chain parts.)	30.09.2030	8.5	STP- 15KLD
2	Saint Gobain Gyproc India Ltd,(Formerly India Gypsum Ltd).	Plot No.10-17, KIADB Indl Area, Harohalli Village,	Gypsum Boards	30.09.2031	17.6	20 KLD - STP
3	Orchid Laminates Pvt Ltd.	# 298, 2nd Phase, Harohalli, Indl Area	Kraft Papers	30.06.2026	33	STP - 50KLD
4	Promac Engineering Industries Ltd	Plot No.306 & 307, Harohalli Indl Area	Engineering Industry	30.09.2031	8	STP - 20 KLD
5	Orijean Pvt Ltd	Plot No.322, 2nd Phase, Harohalli Indl Area	washing of readymade garment	30.06.2023	8	STP-10 KLD
6	Sakthi Accumulators Pvt. Ltd [Formerly Sakthi Electronics	Plot No.212, Harohalli Indl Area	Batteries	30-06-2021	7	STP- 10KLD

	Pvt. Ltd]					
7	Rapshri Engineering Industries Ltd	Plot No.318-F, Harohalli Indl Area	Ferrous & non Ferrous Machined & un machined components	30.06.2026	19.2	STP - 25 KLD
8	Kawasaki Manufacturing (India) LLP (Arma Engineering Pvt Ltd)	Plot No.276-P2 & 277-P2, Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	30-09-2031	6.4	STP- 10KLD
9	Micro Plastics Pvt. Ltd, Unit II	Plot No.264/B, Harohalli Industrial Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Plastic molded components including spray painting	30.09.2022	23	STP -50KLD
10	Anthem Biosciences Pvt Ltd	Plot No.276P & 277P, Harohalli , KIADB Industrial Area,Kanakapura Tq, Ramanagara Dist.	Pharmaceuticals & Bulk Drug (excluding formulation)	30.06.2026	54	STP - 60KLD
11	Browndove Healthcare Pvt Ltd	Plot No.318-A, II Phase, Harohalli Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Arterial Venous Fistula, Blood line set, Heamodialysis catheter, Transducer Protector	31.12.2025	7.2	STP - 10KLD
12	Micro Plastics Pvt. Ltd	Plot No.318G, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramanagara Dist - 562112	Molding Components	31.12.2035	43.6	STP-50 KLD
13	Lotus Powergear Pvt. Ltd	No.294-corner, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq - 562112	Electrical switch boards and control panels &	30.6.2021	9	STP-15 KLD

			bus ducts			
14	Micro Plastic Pvt. Ltd	Plot No.778/2, Harohalli village, KIADB, Kanakapura Tq	plastic components	30.09.2023	60	STP of 100 KLD
15	Signode India Limited	Plot.No.126, Harohalli Indl Area, Kanakapura Taluk, Ramanagara District	Gravure Printing, Digital Printing on flex	30.09.2028	8	STP - 10KLD
16	Micro Plastic Pvt. Ltd - Unit V	Plot No. 133, Harohalli 1st Phase, KIADB Indl.Area, Kanakapura taluk, Ramanagara District	Injection molding and roto molding plastic components	31.12.2035	3.6	STP - 5KLD
17	Orchid Laminates Pvt Ltd , Uni 2	Plot No.316, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Kraft paper and duplex paper	30.06.2024	26	STP-50 KLD

Details of industries providing Septic Tank & Soak Pit

Sl No	Name	Address	Product as per Board Classification	Consent For Operation validity	Domestic
1	Leo Metal Craft Pvt. Ltd.	No.7B, Harohalli, KIADB Indl Area, KIDBA Indl Area, Harohalli.	Aluminium Alloy Ingots	30.09.2022	Septic tank and soak pit provided
2	Bharathi Cement Products.	Plot No.344, Harohalli Indl Area.	Concrete Blocks	31.12.2034	Septic tank and soak pit provided
3	Bharath Wire Strips,	Sy. No. 111/1 & 111/2, Medamaranahlli Post, Ramsagar Village,Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist-562112.	copper and Aluminium wire kraft paper coating	31.12.2027	Septic tank and soak pit provided
4	Bright Electro Strips	Sy. No. 111/1, Medamaranahlli Post, Ramsagar Village,Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist-562112.	Bare aluminium wire & strips	31.12.2027	Septic tank and soak pit provided
5	Basant betons,	Plot No 9 , Sy.No 629, Harohalli Indl Estate Ist phase,	Pavers, hallow blocks and solid blocks	31.12.2022	Septic tank and soak pit provided
6	Adarsha Packaging Pvt Ltd,	Plot No.338-A, Harohalli Indl Area	Corrugated box	31-12-2022	Septic tank and soak pit provided
7	Kiran Global Chems ltd,	Plot No.312-B, Harohalli Indl Area,	Granite cutting & polishing	30.09.2028	Septic tank and soak pit provided
8	Lorven Granites	Plot No.328, 2nd Phase, Harohalli Indl Area	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided
9	Sona Rocks	Plot No.346-A, 2nd Phase, Harohalli Indl Area	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided
10	ARK Granites,	Plot No.346 A, Harohalli Indl Area,	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided

11	Shiva Granite,	Plot No.346 B, Harohalli Indl Area,	Granite cutting & polishing	31.12.2025	Septic tank and soak pit provided
12	Kedia Granite,	Plot No.342 A, Harohalli Indl Area,	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided
13	Amit Granite,	Plot No.33 B, Harohalli Indl Area,	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided
14	Chinar Packaging	Plot No.319B & 319A1, II Phase, Harohalli Indl Area	Packing	31-12-2021	Septic tank and soak pit provided
15	ANS Paper Mills Pvt Ltd	Plot No.336, 2nd Phase, HIA	Kraft Papers	30.06.2026	Septic tank and soak pit provided
16	Vidya Herbs Pvt ltd	Plot No..269 A & 269 B, Harohalli Indl	Herbs & spice extrats	30.09.2022	Septic tank and soak pit provided
17	Bhuruka Gases Ltd	Plot No.206 & 207, 2nd Phase, Harohalli Indl Area	Natural gas	30.06.2021	Septic tank and soak pit provided
18	Tharun Enterprises	Plot No.325-R-11, 2nd Phase, Harohalli Indl Area	Lead & Lead Alloy	30.06.2024	Septic tank and soak pit provided
19	Shiva Enterprises	Plot No.311-A, Bankuppe Road, 2nd Phase, Harohalli Indl Area	Lead & Lead Alloy	30.06.2022	Septic tank and soak pit provided
20	Pawan Putra Granite	Plot No.323-B, 2nd Phase, Harohalli Indl Area	Granite cutting & polishing	31.12.2025	Septic tank and soak pit provided
21	E Nano Incintech	Plot No.342/B, 2nd Phase, Harohalli Indl Area	Common incineration facility	30.06.2026	Septic tank and soak pit provided

22	Karni Granite	Plot No.208, 2nd Phase, Harohalli Indl Area	Granite cutting & polishing	31.12.2027	Septic tank and soak pit provided
23	S.V. Material Handling Systems Pvt Ltd	Plot No.264-B, 2nd Phase, Harohalli Indl Area	Engineering Industry	31-12-2022	Septic tank and soak pit provided
24	Ramesh Tyres	Plot No.324-1, 2nd Phase, KIADAB Indl Area, Harohalli	Tread rubber including pre-cured rubber	30.06.2018	Septic tank and soak pit provided
25	Fenfe Metallurgicals	Plot No.347-A, 2nd Phase, Harohalli Indl Area,	Aluminium die casting	30.09.2022	Septic tank and soak pit provided
26	Metcraft Engineering	Plot No.235, Harohalli Indl Area	Galvanizing	30-06-2023	Septic tank and soak pit provided
27	Shridi Sai Baba Industries	Plot No.325-V, Harohalli Indl Area	Lead reprocessing	30.06.2024	Septic tank and soak pit provided
28	Hightek Eco-wood (Formerly Karnashree Hightec Eco Wood)	Plot No.165, Harohalli Indl Area	man made wood	31-12-2022	Septic tank and soak pit provided
29	SA Traders	Plot No.325-L, Harohalli Indl Area	Reprocessing of waste plastics/barrel washing	30.06.2023	Septic tank and soak pit provided
30	M.S Knits	Plot No.261, Harohalli Indl Area	Dyeing & Printing	30.06.2023	Septic tank and soak pit provided

31	Pachasia Plastic Pvt Ltd	Plot No.6-C, 1st Phase KIADB indl Ara, Harohalli	Plastic injection/extrusion molding	31-12-2022	Septic tank and soak pit provided
32	Hajira Enterprises	Plot No.324-T, KIADB Indl Area, Harohalli	Reprocessing of waste plastics/barrel washing	30.06.2022	Septic tank and soak pit provided
33	Rajadhani Paper Company	Plot No.293, KIADB Industrial Area, Harohalli	Note Books	31-12-2021	Septic tank and soak pit provided
34	Supreme Treon Pvt. Ltd (Formerly Supreme Treves Pvt Ltd)	Sy No.636 & 629, Plot No.6-A, Ist Phase,	Engineering Industry	31.12.2036	Septic tank and soak pit provided
35	Veer-O-Metals Pvt Ltd	Plot No.124 & 125, Part-I,	Precision sheet metal	31.12.2027	Septic tank and soak pit provided
36	Smart IT solutions Pvt Ltd	Plot No.270 & 271, KIADB indl Area	Software units	31-12-2025	Septic tank and soak pit provided
37	Nice Prints	Plot No.324-A3, 2nd Phase, Harohalli Indl Area	Offset Printing	30.09.2021	Septic tank and soak pit provided
38	Om Sree Industries	Plot No.2731, 2nd Phase, Harohalli Indl Area	Injection molding	31.12.2028	Septic tank and soak pit provided
39	Alfa Refineries	Plot No.310-H, II Phase, KIADB Indl Area	Lube base oil	30.06.2023	Septic tank and soak pit provided

40	Bharani Refineries	Plot No.324/P, 2nd Phase, Harohalli Indl Area, Harohalli	Reprocessing of used oil	30.06.2023	Septic tank and soak pit provided
41	Mother Land Garments Pvt Ltd	Plot No.178, Harohalli Industrial Area, II Phase,	Washing Readymade Garmets	30.09.2031	Septic tank and soak pit provided
42	Emel Enterprises	Plot No.266B, KIADB Indl Area, II phase,	Non -ferrous casting	30-06-2020	Septic tank and soak pit provided
43	Tenshi Kaizen Pvt. Ltd (Formerly Higher Pharmateh pvt Ltd)	Plot No.46. I Phase, Harohalli, KIADB Industrial Area, Kanakapura Taluk, Ramanagara District	R & D Laboratory on Pharma Products	30.06.2023	Septic tank and soak pit provided
44	Acer Engineer Pvt Ltd	Plot No.332P2, Road No.13, harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	General Engineering Industry	31-12-2022	Septic tank and soak pit provided
45	Deeyam CNC Machining Pvt Ltd	Plot No.297, site No.746-Part, KIADB Industrial Area, Harohalli Village & Post, Kanakapura Taluk, Ramanagara District	General Engineering Industry	31.12.2022	Septic tank and soak pit provided
46	Panchamukhi Pharma Chem	Plot No.94 & 97, I Phase, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Solvent reprocessing	30.06.2023	Septic tank and soak pit provided
47	BRS Precision Manufacturing Pvt Ltd	Plot NO.1-A, Harohalli industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	31-12-2024	Septic tank and soak pit provided

48	Jupiter Rubber Tec	Plot No.324K, II Phase, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Pre-used Rubber Tyres	30.06.2018	Septic tank and soak pit provided
49	Super Tiles and Marbles Pvt Ltd	Plot No.341, Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	General Engineering Industry	31.12.2022	Septic tank and soak pit provided
50	Rajshakthi, Agro Industries	Plot No.129-A, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	30.09.2027	Septic tank and soak pit provided
51	Desi Enterprises	Plot No.266-A1, KIADB Industrial Area, Harohalli, I Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	31.12.2027	Septic tank and soak pit provided
52	Sri Banashankaramma Industries	Plot No.266-A2, KIADB Industrial Area, Harohalli, I Phase, Kanakapura Taluk, Ramanagara District	Engineering industry	31.12.2027	Septic tank and soak pit provided
53	SRSTI Industries	No.32-B, KIADB Industria Area, I Phase, Harohalli, Kanakapura Taluk, Ramanagara District	Granite cutting & Polishing	31.12.2025	Septic tank and soak pit provided
54	MR Packaging	Sy No.108/2, Medamaranahalli, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Packaging	31.12.2023	Septic tank and soak pit provided
55	Sukee Enterprises	Plot No.A-14, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Printing and Packing	30.09.2021	Septic tank and soak pit provided

56	Team Concept Pvt Ltd	Plot No.136B. Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Aluminium & steel fabrication	30.09.2031	Septic tank and soak pit provided
57	VMX Connectors Pvt Ltd	Plot No.302B, II Phase, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Electroplating	30.06.2023	Septic tank and soak pit provided
58	Sri Mookambika Industries	Plot No.32-A2, Harohalli Industrial Area, I phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Lead acid batteries	30.06.2022	Septic tank and soak pit provided
59	Pagariya Food Products Pvt Ltd	Plot No.302-A, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Masala Products, Cereal products and instant mixes	31-12-2023	Septic tank and soak pit provided
60	Ram Enterprises,	Plot No.A-13, Printech Park Cluster, KIADB Industrial Area, I Phase, Harohalli, Kanakapura Taluk, Ramanagara District.	Printing inks, Thinners (Blending),Aerosols (Blending), Resistive coatings for automobiles(Blending), Lubricating oil blends(blending)	30-09-2029	Septic tank and soak pit provided
61	Purple Exim Enterprises	Plot No.350-B & 351-C, Harohalli Industrial Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Self adhesive tapes	31-12-2023	Septic tank and soak pit provided
62	Pride Foams	Plot No.347/B, Sy. No.741 & 777, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Polythene foams	31.12.2024	Septic tank and soak pit provided
63	Guru Packaging	Plot No.347-D, II Phase, Harohalli industrial Area, Kanakapura Taluk, Ramanagara District	Corrugated box	31.12.2027	Septic tank and soak pit provided

64	Talrak Construction Chemicals Pvt Ltd	Plot No.115/A, I Phase, KIADB Indl Area, Harohalli, Kanakapura Taluk, Ramanagara District	UHPC, FRCM, Concrete Admixtures	31.12.2034	Septic tank and soak pit provided
65	Biovitamins Pvt Ltd	No.347 C, Harohalli Industrial Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Powder Nutrients, Syrups, Tablets, Capsules	30.09.2023	Septic tank and soak pit provided
66	Manjushree Technopack Ltd	Plot No.295, Harohalli Industrial Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Plastic products	31.12.2026	Septic tank and soak pit provided
67	ICP India Pvt Ltd	Plot No.292, Harohalli Industrial Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	FRP water tank, FRP chemical tank etc	31.12.2025	Septic tank and soak pit provided
68	Kunstwerk Machinery (I) Pvt. Ltd	Plot No.136A2, Harohalli Indl. Area, 2nd Phase, Part of Sy No.740 & 534, Kanakapura Tq, Ramanagara Dist.	Grain cleaning, grain drier, grading etc	31.12.2023	Septic tank and soak pit provided
69	Authenticity,	Plot NO.323-A, 2nd Phase, Harohalli Indl Area	Embroided fabrics, made ups and garments	31-12-2024	Septic tank and soak pit provided
70	Nimritha Tech	Plot No.129, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Machining & Galvanizing of energy sector end fittings made up of steel	30.06.2025	Septic tank and soak pit provided
71	I Dreamz Health Care	Plot No.274-C, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Protein powder, tablets, capsules	31.12.2027	Septic tank and soak pit provided

72	Resguardo Industries	Plot No.312-D, Sy No.529 & 745, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Fire extinguishers, Evacuation chirs, Anchor fasteners	30.09.2031	Septic tank and soak pit provided
73	Manak Petroleum & Chemicals	Plot No.121, Harohalli Industrial Area, I Phase, Kanakapura Taluk, Ramanagara District	Grease	30.06.2022	Septic tank and soak pit provided
74	Shree Ponni Lead Alloy Pvt. Ltd	Plot No.32-A, Harohalli Village, Harohalli Hobli, 1st Phase, Industrial Area,Kanakapura Tq, Ramanagara Dist.	Lead Acid batteries and lead sub oxide	30.06.2026	Septic tank and soak pit provided
75	Vashkleen Laundry Services Pvt Ltd	Plot No.125P, Harohalli , KIADB Industrial Area,Kanakapura Tq, Ramanagara Dist.	Laundry	30.09.2031	Septic tank and soak pit provided
76	Bangalore Power Controls Unit-I	Plot No.292-B, II Phase, Harohalli Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Glass stock yard	31-12-2024	Septic tank and soak pit provided
77	Bangalore Power Controls Unit-II	Plot No.292-B, II Phase, Harohalli Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Food packing	31-12-2024	Septic tank and soak pit provided
78	Maruthi Precision Fastners	Plot No.240, Part2, Harohalli Industrial Area, II Phase, Devarakaggalahalli, Kanakapura Taluk, Ramanagara Taluk and District	Precision turned components	10-07-2025	Septic tank and soak pit provided
79	Mother Earth Environ Tech Pvt. Ltd	Sy.No.217, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq	Hazardous Waste landfill facility	30-06-2021	Septic tank and soak pit provided

80	Maa Star Power Control Pvt. Ltd	Plot No.255E(corner), Harohalli Indl. Area, Phase-II, Kanakapura Tq-562112, Ramanagara Dist.	General Engineering Industry	31-12-2024	Septic tank and soak pit provided
81	Srinivasa Enterprises	Sy.No.67/2, Kagalahally village,Harohalli Hobli, Kanakapura Tq - 562159, Ramangara Dist.	Tread rubber	31.12.2025	Septic tank and soak pit provided
82	Dutta Automation	Plot No.310-I, KIADB Industrial Area, II Phase, Harohalli, Kanakapura Taluk, Ramanagara District	Fabrication & mnfg. Handrails antennas	30.06.2026	Septic tank and soak pit provided
83	Sri Balaji Enterprises India Pvt. Ltd	Plot No.118, Sy.NO.821&822, I Phase, Harohalli Indl. Area, Harohalli, Kanakapura Tq	Granite cutting & Polishing	31.12.2025	Septic tank and soak pit provided
84	Chandpress Products	Plot No.243-A, II Phase, Devarakaggalahalli, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	General Engineering Industry	31.12.2027	Septic tank and soak pit provided
85	Spring Dynamics Pvt. Ltd	Plot No.304-A, Harohalli, 2nd Phase, KIADB Indl. Area, Kanakapura Tq, Ramanagara Dist.	Springs	30-09-2020	Septic tank and soak pit provided
86	Winsid Coatings (India) Pvt. Ltd	Sy.No.93/3, Medamaranahalli village, Harohalli Hobli, Kanakapura Tq, Ramanagara Dist - 562112	Water based emulsion, enamel paint, cement paint and construction chemicals	30-09-2020	Septic tank and soak pit provided
87	Saint Gobain India Pvt. Ltd	Plot No.340, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq-562112, Ramanagara Dist.	Godown	31.12.2025	Septic tank and soak pit provided

88	S.K.B.Enterprises	Part of Sy.No.629 & 735, Plot No.6-D, Harohalli 1st Phase, Indl. Area, Harohalli, Kanakapura Tq-562112, Ramanagara Dist.	Hosierie cloth (washing & dyeing)	30.06.2026	Septic tank and soak pit provided
89	Abhaya Electric	Plot No.231, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Tq-562112, Ramanagara Dist.	Electrical battery charger and transformers and other accessories	31.12.2025	Septic tank and soak pit provided
90	Flexifoil Packaging Pvt. Ltd	Plot No.325A2, 2nd Phase, Harohalli Indl. Area, Kanakapura Tq	Flexible packaging and aluminium foil laminate	30.09.2021	Septic tank and soak pit provided
91	Naveen Granite	Plot No.123, Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.-562112	Granite cutting & Polishing	31.12.2025	Septic tank and soak pit provided
92	Sriniwas Industries	Plot No.177-A, Harohalli 2nd Phase, Indl. Area, Harohalli, Kanakapura Tq-562112, Ramanagara Dist.	PP woven socks/fabrics	31.12.2033	Septic tank and soak pit provided
93	Global Fine Coaters	Plot No.266D, 2nd Phase, KIADB Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Phosphating and powder coating on sheet metal fabricated components	30.06.22	Septic tank and soak pit provided
94	Sri Vinayaka Electro Finishers	Plot No.243-A, II Phase, Harohalli Industrial Area, Devarakaggalahalli, Harohalli Hobli, Kanakapura Taluk, Ramanagara District	Zinc electroplating on components	30.06.2026	Septic tank and soak pit provided
95	Dairy Classic Ice Creams Pvt Ltd	Plot No.252(part A), Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Cold storage -Ice creams	31-12-2025	Septic tank and soak pit provided

96	Narasipura Auto Components Pvt. Ltd	Plot No.318-H, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist-562112	Automobile parts manufacturing	30.09.2021	Septic tank and soak pit provided
97	Smka Enterprises	Plot No.255B, Phase-II, KIADB Indl. Area, Harohalli, Kanakapura Tq-562112, Ramanagara Dist.	BABY WARES	31-12-2025	Septic tank and soak pit provided
98	Enpure Technologies Pvt. Ltd	Plot No.135A, 1st Phase, Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Polythene and plastic processed products manufacturing (virgin plastic)	31.12.2027	Septic tank and soak pit provided
99	Pramod Exports and Granites	Plot No.317 A & B, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramanagara Dist-562112	Finished granite slabs	31-12-2025	Septic tank and soak pit provided
100	Daycare Paper Converters	Plot No.255-G, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Tissue paper	31.12.2026	Septic tank and soak pit provided
101	SBEE Cables India Ltd	Plot No.282, 283, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Rmanagara Dist.	Cables	18.12.2025	Septic tank and soak pit provided
102	Perfect Tapes Ltd (Formerly Panchasheela)	No.317-C, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Plastic toys and self adhesive tapes	31.12.2026	Septic tank and soak pit provided
103	DKS Enterprises	Plot No.273-B, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramanagara Dist	Reprocessing of waste plastics & Bailing of ferrous materials etc.,	30.09.2031	Septic tank and soak pit provided
104	Bharath Granites	Plot No.343-P, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Tq, Ramanagara Dist.	Granite cutting & Polishing	31.12.2025	Septic tank and soak pit provided

105	Muras Technocasts	Plot No.136/A1, KIADB Indl. Area, Harohalli, 2nd Phase, Kanakapura Tq-562112	Castings, automobile spares etc.	30.09.2030	Septic tank and soak pit provided
106	Femee Exports	Plot No.131, KIADB Indl. Area, 1st Phase, Harohalli, Kanakapura Tq, Ramanagara Dist	Granite cutting & Polishing	31.12.2026	Septic tank and soak pit provided
107	Sneha Industries	Plot No.69 to 72, Harohalli Indl. Area, 1st Phase, Harohalli, Kanakapura Tq, Ramanagara Dist.	Calcium Ascorbate etc.,	30.06.2022	Septic tank and soak pit provided
108	Dairy Classic Ice Creams Pvt. Ltd	Plot No.292B, KIADB Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Ice cream- cold storage	31.12.2026	Septic tank and soak pit provided
109	Fiberr Xel	Plot No.274-B, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Moulding of FRP product	31.12.2026	Septic tank and soak pit provided
110	Vasudha Colours Pvt. Ltd	Plot No.A-19, Printech Park Cluster, 1st Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramangara Dist.	Synthetic resins	30.09.2022	Septic tank and soak pit provided
111	Dairy Classic Ice Creams Pvt Ltd	Plot No.256(part), 257 & 258, Harohalli Industrial Area, II Phase, Kanakapura Taluk, Ramanagara District	Ice cream	30.09.2031	Septic tank and soak pit provided
112	GKM Enterprises	Plot No.135-B, Sy.No.629, Harohalli Indl. Area, 1st Phase, Kanakapura Tq, Ramanagara Dist.	Manufacture of Rubber sheet	30.09.2024	Septic tank and soak pit provided
113	Sri Renuka Chemicals	Plot No.273-A(Corner), Phase-II, Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Calcium Nitrate, Copper, Sulphate etc.	30.06.2022	Septic tank and soak pit provided

114	Kalyani Polymers Pvt. Ltd	Plot No.338-C, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Tq, Ramanagara Dist.	Plastic tapes & sacks	31.12.2026	Septic tank and soak pit provided
115	Ambe Polymers	Plot No.273/C, Phase-II,KIADB Industrial Area,Harohalli, Kanakapura Taluk, Ramnagara District	Plastic injection molding of Electrical Goods and Joints	31.12.2026	Septic tank and soak pit provided
116	South Indian Industries	Plot.No.C-81,7th Road,Phase-II,KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara Dsitric-562112	Manufacturing of UPVC Pipes	31.12.2027	Septic tank and soak pit provided
117	Origin Mouldings Pvt.Ltd	Plot No.253-B, Harohalli Indl.Area, Bannikuppe Village, Kanakapura Taluk, Ramanagara District-562135	Plastic moulded components	31.12.2027	Septic tank and soak pit provided
118	Magna Wires	Plot No.304-A, II Phase, Harohalli Industrial Area, Kanakapura Tq-562112, Ramanagara Dist.	Manufacturing of insulated conductors including wire drawing without generation of trade effluents	31.12.2025	Septic tank and soak pit provided
119	Aryan Conductors	Plot No.325-J2, Harohalli Indl. Area, II Phase, Kanakapura Taluk, Ramanagara District	ACSR conductors	31.12.2027	Septic tank and soak pit provided
120	Trimurti Polychem Pvt. Ltd	Plot No.329, 330, 331, 332, Harohalli 2nd Phase, Kanakapura Tq, Ramanagara Dist-562112.	Bubble sheets	31.12.2027	Septic tank and soak pit provided
121	Trimurti Plastics	Plot No.335, 2nd Phase, KIADB Indl. Area, Harohalli, Kanakapura Tq, Ramanagara Dist-562112	Food container	31.12.2027	Septic tank and soak pit provided

122	MKH Industries	Plot No.274/A, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Tq, Ramanagara Dist-562112.	Aluminium, brass, copper, lead, zinc ingots, plastic recycling, tin powder	30.06.2023	Septic tank and soak pit provided
123	Vilax Industrial Fabrics Pvt. Ltd	Plot No.237, Harohalli Indl. Area, Phase II, Kanakapura Tq, Ramanagara Dist-562112.	Nylon and polyester tyre cord fabric	30.09.2022	Septic tank and soak pit provided
124	Sona Granio	Plot No.130-P, Phase-I, Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Granite cutting & polishing	31.12.2033	Septic tank and soak pit provided
125	Albero Kitchens Pvt. Ltd	Plot No.108, Phase-I, Harohalli Indl. Area, Kanakapura Tq, Ramanagara Dist.	Modular Furniture	31.12.2027	Septic tank and soak pit provided
126	Tekcel Automation Pvt. Ltd	Plot No.247-A & Parts of Sy.No.489 & 490, Harohalli Indl. Area, 2nd Phase, Kanakapura Tq, Ramanagara Dist.	Panel Board, Switches without electroplating/ Control panel equipment and power devices manufacturing	31.12.2027	Septic tank and soak pit provided
127	Enfros Technologies Pvt. Ltd	Plot No.109, Harohalli Indl. Area, Phase-I, Kanakapura Tq, Ramanagara Dist-562112	Diesel Generator sets (250 KVA to 1 MVA)	31.12.2027	Septic tank and soak pit provided
128	RN Food	No.325-J1, Phase-II, KIADB Indl Area, Harohalli, Kanakapura Tq, Ramanagara Dist.	Fryums	31.12.2027	Septic tank and soak pit provided
129	Yashas Industries	Plot No.267/13, Phase-II, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Steel furniture without spray painting	31.12.2027	Septic tank and soak pit provided

130	Sri Hari Industries	Plot.No.267/13, Phase-II, KIADB Indl Area, Harohalli, Kanakapura Tq, Ramanagara Dist.	Steel furniture without spray painting	31.12.2027	Septic tank and soak pit provided
131	G.K.Udyog	Plot No.227 & 228-P, Phase-II, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District-562112	Polythene & plastic processed products	31.12.2033	Septic tank and soak pit provided
132	Hari Krishna Industries	Plot No 267/13, Ph-II, Harohalli Indl.Area, Kanakapura Tq, Ramanagara Dist.	Zinc plating of MS	30.06.2023	Septic tank and soak pit provided
133	Blue Neem Medical Devices Pvt Ltd	No.270 & 271, Phase-II, Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist.	Doisposable Medical Products	31.12.2027	Septic tank and soak pit provided
134	Geeta Industries	No.134A, Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist.	Ply-Board manufacturing	30.09.2028	Septic tank and soak pit provided
135	Leonsmith Technologies	Plot No.128 B, HIA,	Hot dip galvanizing, forging and machined parts	30.06.2024	Septic tank and soak pit provided
136	Pooja Foods & Beverages	Plot No.116P & 117P, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Minerslized water	31.12.2033	Septic tank and soak pit provided
137	Pragathi Industries	Plot No.334, Sy No.58 & 211, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Wood cutting and drilling	31.12.2028	Septic tank and soak pit provided
138	Bhaskar Book Tech	Plot No.747/267/16/A, Harohalli Industrial Area,Ph-II, Kanakapura Taluk, Ramanagara District	Note book manufac	31.12.2027	Septic tank and soak pit provided

139	Krishna Foams Pvt Ltd	Plot No.7A-1, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Polyurethane foam extrusion as an allied activity	31.12.2027	Septic tank and soak pit provided
140	Armes Maini Storage Systems Pvt Ltd	Plot No.295 & Sy.No.529, 708 &780, Harohalli Indl Area, Kanakapura Tq, Ramanagara Dist	Racks	30.06.2023	Septic tank and soak pit provided
141	Innodi Water Technologies Pvt ltd	Plot No.59-B, HIA, Phase-I, Kanakapura Taluk, Ramanagara Dist	Plimmerwatertreatment units	31.12.2027	Septic tank and soak pit provided
142	Jade Udyam Pvt Ltd	Plot No.325 U, HIA, Ph-II, Kanakapura Taluk, Ramanagara Dist	Carpentary work	31.12.2027	Septic tank and soak pit provided
143	Pragathi International	Plot No.325 U, HIA, Ph-II, Kanakapura Taluk, Ramanagara Dist	Herbal mosquito repellent	30.09.2023	Septic tank and soak pit provided
144	Alfa Peb Ltd	Plot No.345,HIA, Ph-II, Kanakapura Taluk, Ramanagara Dist	Powder coating on surface of furnitures	31.12.2027	Septic tank and soak pit provided
145	R.K Wincasters	Plot No.432,262-A, HIA, Kanakapura Taluk, Ramanagara Dist	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	30.09.2023	Septic tank and soak pit provided
146	S.P.Industries	Plot No.109/5A, HIA, Kanakapura Taluk, Ramanagara Dist	Diamond dotted paper printing	30.09.2023	Septic tank and soak pit provided
147	Vardhaman Packaging	Plot No.109/5A, HIA, Kanakapura Taluk, Ramanagara Dist	Printing on polypropylene packing material, shirts collar back support	30.09.2023	Septic tank and soak pit provided

148	Gayathri Candle works	Plot No.9A HIA, Kanakapura Taluk, Ramanagara Dist	HM HDPE- Garbage bags, LD,LLDPE forest bags and candles	31.12.2027	Septic tank and soak pit provided
149	DKS Enterprises Unit-II	Plot No.255A, HIA, Kanakapura Taluk, Ramanagara Dist	Reprocessing of waste plastic including PVC	30.09.2023	Septic tank and soak pit provided
150	Satish Enterprises	Plot No. 211, Sy No.529-P22,Harohalli Industrial Area, Kanakapura Taluk, Ramanagara Dist	Garment stitching	21.12.2028	Septic tank and soak pit provided
151	Canopus Wet Wipes Pvt Ltd	Plot No.-54, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Baby wet wipes, dry wipes, facial wipes etc	31.12.2028	Septic tank and soak pit provided
152	Anandham Labels	Plot No 325, Ph-II, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara Dist	Printed Leaflets, printed on plain cartoons	30.09.2028	Septic tank and soak pit provided
153	Sri Maruthi Enterprises	Plot No 325-H, Ph-II, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara Dist	Reprocessing of waste plastic PVC irrespective of quantity of generatin of trade effluent	30.09.2023	Septic tank and soak pit provided
154	Gayathri Enterprises	Plot No 325-C, Ph-II, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara Dist	Granite cutting & polishing	31.12.2032	Septic tank and soak pit provided
155	Arihant Safe Glass Pvt Ltd	Plot No 290, KIADB Industrial, Harohalli Kanakapura Taluk, Ramanagara Dist	Toughened glass	31.12.2033	Septic tank and soak pit provided

156	Ekoram And Company	Plot No 325-O, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara Dist	Repairing assembly unit (Industrial scale)	31.12.2033	Septic tank and soak pit provided
157	Minico Industries	Plot No.B-63, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara District	Plastic moulded components	31.12.2023	Septic tank and soak pit provided
158	VR Engineeering Works	Plot No.266-D, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Sheet metal, pressed components and precision fanricatin items	31.12.2033	Septic tank and soak pit provided
159	Shri Sai Springs	Plot No.325-H, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Steel springs	31.12.2033	Septic tank and soak pit provided
160	Image Specialities India Pvt Ltd	Plot No.325-O, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Industrial perfume, detergent powder, detergent liquid, fabric softner etc	31.12.2033	Septic tank and soak pit provided
161	Shivaganga Industreis	Plot No.325-N, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Plastic water tanks	31.12.2033	Septic tank and soak pit provided
162	Dambo Packaging Pvt Ltd	Plot No.128A, I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Cardboard or corrugated boxes	31.12.2033	Septic tank and soak pit provided
163	Sri Balaji Enterprises India Pvt. Ltd	Plot No.7, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Granite cutting & polishing	31.12.2031	Septic tank and soak pit provided
164	Srinidhi Coaters	Plot No.324W, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Powder coating on steel material	31.12.2033	Septic tank and soak pit provided

165	P M Tools and Components	Plot No.325E, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Precision pressed components	31.12.2033	Septic tank and soak pit provided
166	Spark International	Plot No.113, I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Soaps and detergents	30.09.2027	Septic tank and soak pit provided
167	Bhansali Brothers & Company	Plot No.324E, I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Manufacture of kitchen equipments and utensils	31.12.2033	Septic tank and soak pit provided
168	Pragathi Controls	Plot No.216, I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	HT/LT panel boards	31.12.2033	Septic tank and soak pit provided
169	S V Industries	Plot No.122/2, I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	shot blasting operation	31.12.2033	Septic tank and soak pit provided
170	S V Matetials Handling Systems Pvt Ltd	Plot No.297-B , I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Panel Board, Switches without electroplating/ Control panel equipment and power devices manufacturing	31.12.2033	Septic tank and soak pit provided
171	Browndove Healthcare Pvt Ltd, Unit-II	Plot No.318-D & E , I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Medical grade plastic tubes by extrusion	31.12.2033	Septic tank and soak pit provided
172	Neel Coaters	Plot No.325/H , I I Phase, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Powder coaitng on steel matrial	31.12.2033	Septic tank and soak pit provided

173	P D Navkar	Plot No.303A, Harohalli Industrial Area, kanakapura Taluk, Ramanagara District	Food Additives	31.12.2034	Septic tank and soak pit provided
174	National Plasto Containers Pvt Ltd	Plot No. 350 B & 351C, KIADB Indl Area, Phase-II, Harohalli, Kanakapura Tq & Ramanagara District	plastic mat manufacturing unit	31.12.2034	Septic tank and soak pit provided
175	Modern Corporation	Plot No.325 A3,Harohalli Indl Area, Phase-II, Kanakapura Taluk, Ramanagara District	Plastic packing material	30.09.2030	Septic tank and soak pit provided
176	Indian Lubes Corporation	Plot No 55 & 56, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	31.12.2034	Septic tank and soak pit provided
177	Kh Enterprises	Plot No 310 F 2, Sy No 529 Harohalli Industrial Area of KIADB, Harohalli Hobli, Kanakapura Taluk, Ramanagara District 562112	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste	30.06.2025	Septic tank and soak pit provided
178	Kaveri Pipe	Plot.No.263-A, Harohalli Indl Area, Phase-I, Kanakapura Taluk, Ramanagara District	LLDPE drip irrigation pipes and fittings	31.12.2034	Septic tank and soak pit provided
179	Ajasra Vervetech	Plot.No.274-D/B, Bannikuppe Village, Harohalli Indl Area, Phase-II, Kanakapura Taluk, Ramanagara District	Galvanizing	30.06.2025	Septic tank and soak pit provided
180	Syngeoi	Plot No.267/8A & 267/8B, KIADB Indl. Area, 2nd Phase, Harohalli, Kanakapura Taluk, Ramanagar.	Redistillation & Purification of Solvent of capacity 5000 KL/month and manufacture of	30.06.2025	Septic tank and soak pit provided

			Sanitizer of capacity 50MT/month and thinner of capacity 50 MT/ month		
181	Saify Indl Unit- V,	Plot No. 209, Harohalli Industrial Area, Phase-I, Harohalli Kanakapura Taluk, Ramanagar District.	electroplating activity	30.06.2025	Septic tank and soak pit provided
182	SA Traders Unit - 2	Plot No. 324T (Part) , KIADB Indl Area, Phase- II, Harohalli, Kanakapura Taluk & District	pastic waste reprocessing and pre processing of other waste	30.09.2030	Septic tank and soak pit provided
183	M/s Big Drums India Pvt Limited	Plot No. 228 & 227P, Harohalli II Phase, KIADB Industrial Area, Kanakapura Taluk & Ramanagara District	Food Processing	30.09.2030	Septic tank and soak pit provided
184	Micro Plastic Pvt. Ltd - Unit V	Plot No. 133, Harohalli 1st Phase, KIADB Indl.Area, Kanakapura taluk, Ramanagara District	Injection molding and roto molding plastic components	31.12.2035	Septic tank and soak pit provided
185	R S Enterprises.,	Plot No. 296, Harohalli Indl Area, Phase-2, Kanakapura taluk, Ramanagara District.	Scrap collection, preprocessing, Bailing and packing	30.09.2030	Septic tank and soak pit provided
186	Metalloid.,	Plot No. 266A, KIADB Indl Area, Phase - II, Harohalli, Kanakapura Taluk & Ramanagara District	Production of aluminium ingots production unit by recycling aluminium scrap	30.09.2031	Septic tank and soak pit provided
187	Recycler India MGT LLP.,	Plot No. 679 to 689, KIADB Industrial Area, Harohalli 3rd Phase, Kanakapura Taluk, Ramanagara District.	E- Waste recycling	30.06.2026	Septic tank and soak pit provided

188	M/s Suryaa Enterprises – Unit II,	Plot No.297, B –Block, II-Phase, KIADB Industrial Area, Harohalli, Kanakapura Taluk, Ramanagara District	Aluminium die casting	30.09.2030	Septic tank and soak pit provided
189	Concillium Automations Pvt.Ltd.,	Plot No.317D, Harohalli Indl. Area, 2nd Phase, KIADB, Kankapura Taluk, Ramanagara District.	Manufacture of trimmed tender coconut of capacity 50,000 No's	31.12.2035	Septic tank & Soak Pit
190	KH Enterprises - Unit -II	Plot No. 310, F2 Part, KIADB Indl Area, phase- II, Harohalli, Kankapura Taluk, Ramanagara District.	To carryout non hazardous plastic waste reprocessing and preprocessing of other waste	30.09.2030	Septic tank & Soak Pit
191	MKH Enterprises - Unit - II	Plot No. 274/A Part, KIADB Indl Area, phase- II, Harohalli, Kankapura Taluk, Ramanagara District.	To carryout non hazardous plastic waste reprocessing and preprocessing of other waste	30.09.2030	Septic tank & Soak Pit
192	RB Fabs	Sy.No. 159/7A, Hulugondanahalli Village, Near Harohalli Indl Area, Harohalli Hobli, Kanakapura Taluk, Ramanagara	Steel Fabrication	31.12.2025	Septic tank & Soak Pit
193	Sri Govardhan Industries	Plot No. 173P, Harohalli Indl Area, 2nd Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara.	Manufacture of Nursery Bags	31.12.2035	Septic tank & Soak Pit
194	Jayadeva Electricals	Plot No. 325, Q1, 2nd phase, Harohalli Indl Area, Harohalli Hobli, Kanakapura Taluk, Ramanagara District.	Transformer repair & manufacturing	30.09.2030	Septic tank & Soak Pit
195	SG washtech	Plot No. 273/A, KIADB Indl Area, II Phase, Harohalli Hobli, Kanakapura Taluk, Ramanagara District.	Garments washing	30.09.2030	Septic tank & Soak Pit

196	RB Fabs - Unit - II	Sy No. 159/10, Hulugondanahalli Village, Near Harohalli Indl Area, Harohalli Hobli, Kanakapur Taluk, Ramanagara Dsitriect.	Steel Fabrication activity involved is only cutting, welding, blending	31.12.2035	SEPTIC TANK AND SOAK PIT PROVIDED
197	Global recycle	Plot No. 267/16C, KIADB Indl Area, phase-II, Harohalli, Kanakapura Taluk & Ramanagara District.	Other waste Preprocessing & palstic waste reprocessing	30.09.2031	Septic tank and soak pit provided
198	Tenshi Khaizen Pvt.Ltd.,	Shed No. 4, Plot No. 98 to 101, KIADB Indl Area, Phase- I, Harohalli, Kanakapura Taluk & Ramanagara District - 562112.	Analytical Laboratory to carry out testing of tablets & capsules manufacture	30.06.2026	Septic tank and soak pit provided
199	Kandalaa Prints	Sy No. 332-P2, 2nd Phase, Harohalli Industrial Area, Kanakapura Taluk, Ramanagara	Printing and Packaging of carton Boxes and Corrugated Boxes of capacity of 150 tone/month	30.09.2031	Septic tank and soak pit provided
200	Supple Pack	Plot No. B-25, Printech Park Cluster, Phase-I, Harohalli Indl Area, Kanakapura Taluk, Ramanagara District.	Screen Printing	30.09.2031	Septic tank and soak pit provided

Sl	Name of the industry	Category and status of Consent for operation	Water consumption	Wastewater generation and treatment																								
1.	A O Smith India Water Products Pvt. ltd.	<p>Large red category industry involved in manufacturing of water heaters & water purifiers. Date of Inspection: 10.05.2022 Validity on CFO: 30/06/2026</p> <p><i>Installed Capacity (MTA):</i> 1. Water Heaters: 800,004 2. Water Purifiers: 1,500,000</p> <p><i>Production capacity(2021-22) (MTA):</i> 1. Water Heaters: 369,743 2. Water Purifiers: 58,673</p> <p>During the joint committee inspection, industry and combined effluent treatment plant were in operation.</p>	<p>Source of water: KIADB water supply and Bore well</p> <p>Quantity: 1. KIADB: 19.66 KLD 2. Borewell: 21.64 KLD</p> <p>Number of Borewells: 02</p> <p>NOC from Ground Water Authority is obtained for utilization of borewell water.</p>	<p>Permitted effluent generation as per CFO: 85 KLD Effluent generation: 38 KLD Sewage generation: 24 KLD</p> <p>Effluent and sewage generated are treated in combined effluent treatment plant installed at the industry consisting of Moving bed biofilm reactor, Dissolved air flotation system, pipe flocculator and tertiary treatment such as pressure sand and activated carbon filter.</p> <p>Treated effluent is reused for gardening and flushing purpose. The analysis results of the treated effluent sample collected during the inspection are as follow:</p> <table border="1"> <thead> <tr> <th>Parameters</th> <th>Unit</th> <th>Standards</th> <th>Result</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>-</td> <td>6.5 – 9.0</td> <td>7</td> </tr> <tr> <td>TSS</td> <td>mg/L</td> <td>100</td> <td>6</td> </tr> <tr> <td>Oil & Grease</td> <td>mg/L</td> <td>10</td> <td>BDL</td> </tr> <tr> <td>TDS</td> <td>mg/L</td> <td>2100</td> <td>844</td> </tr> <tr> <td>BOD (3 days at 27^o C)</td> <td>mg/L</td> <td>30</td> <td>7.7</td> </tr> </tbody> </table>	Parameters	Unit	Standards	Result	pH	-	6.5 – 9.0	7	TSS	mg/L	100	6	Oil & Grease	mg/L	10	BDL	TDS	mg/L	2100	844	BOD (3 days at 27 ^o C)	mg/L	30	7.7
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COD	mg/L	250	68									
Sodium Absorption Ratio	-	26	4.9									
2.	E Nano Incintech.,	<p>Red Category common hazardous waste incineration facility.</p> <p>Date of Inspection: 10.05.2022</p> <p>Validity on CFO: 30/06/2026</p> <p><i>Installed Capacity (MTA):</i></p> <p>1. Incineration of Hazardous waste: 500 Kg /Hr</p> <p><i>Production capacity(2021-22) (MTA):</i></p> <p>1. Incineration of Hazardous waste: 2314.84 MT</p> <p>During the joint committee inspection, industry was operating and engaged in</p>	<p>Source of water: Bore well & Tanker Supply</p> <p>Quantity:</p> <p>1. Borewell: 0.6 KLD 2. Tanker Supply: 0.5 KLD</p> <p>Number of Borewells: 01</p> <p>NOC from Ground Water Authority is not obtained for utilization of borewell water</p>	<p>Permitted effluent generation as per CFO: 1.4 KLD Effluent generation: 0.7 KLD Sewage generation: 0.7 KLD</p> <p>Sewage is disposed through septic tank and soak pit. The trade effluent (scrubber liquid) is being sent to CETP of Pai & Pai Chemicals after pre-treatment. 151.5 KL of trade effluent was disposed during year 2020-21.</p>								

		incineration of hazardous waste		
3.	M/s Anthem Biosciences Pvt Ltd.,	<p>Large red category, pharmaceutical industry</p> <p>Date of Inspection: 10.05.2022</p> <p>Validity on CFO: 30/06/2026</p> <p>Installed Capacity (MTA):</p> <p>1. Formulation based products-5650</p> <p>2. Fermentation based product-206</p> <p>3. All Chemical Synthesis based products-313</p> <p>Production capacity(2021-22) (MTA):</p> <p>1. Formulation based products-1369.09</p> <p>2. Fermentation based product-5.57</p> <p>3. All Chemical Synthesis based products-30.04</p> <p>During the joint committee inspection, the industry was in</p>	<p>Source of water: KIADB water supply</p> <p>Quantity:</p> <p>1. KIADB: 255.25 KLD</p> <p>Number of Borewells: 05</p> <p>Not using borewell water since the KIADB water supply is sufficient and the Borewells are used only for monitoring the ground water quality.</p>	<p>Permitted effluent generation as per CFO: 287 KLD</p> <p>Effluent generation: 233KLD</p> <p>Sewage generation: 54 KLD</p> <p>The wastewater generated is mainly from the synthetic process, fermentation process, scrubbed water from scrubber, R & D activity and from Quality Control.</p> <p>Industry has installed Zero Liquid discharge (ZLD) effluent treatment plant to treat the effluents generated from the process and high TDS waste from the process and Reverse Osmosis rejects.</p> <p>The process effluent generated from the chemical synthesis plant is segregated mainly into 4 streams as below:</p> <p>a) E1 (Low COD, Low TDS)</p> <p>b) E2 (High COD, Low TDS)</p> <p>c) E3 (Low COD, High TDS)</p> <p>d) E4 (High COD, High TDS)</p> <p>Further, the effluents generated from the fermentation-based products are also segregated</p>

		<p>operation and engaged in manufacture of active pharmaceutical ingredients and intermediates, fermentation based products.</p>		<p>into 2 streams as mentioned below:</p> <p>a) F1 (Low COD, Low TDS)</p> <p>b) F2 (High COD, Low TDS)</p> <p>The industry is treating the above mentioned effluent as follow:</p> <p>a. Stream E1 & F1 Effluents:- 110 KLD of effluent generated from Stream E1 & F1 is treated in primary treatment units, anaerobic digester, Bioreactor & Plate type-Reverse Osmosis plant.</p> <p>b. Stream E2 & F2 Effluents:- 10 KLD of effluent generated from Stream E2 & F2 is treated in the solvent stripper of 25 KLD, anaerobic digester, Bioreactor & Plate type-Reverse Osmosis plant.</p> <p>b. Stream E3 Effluents:- 10 KLD of effluent generated is treated in the primary treatment units and further treated in Multiple Effect evaporate along with Plate type-Reverse Osmosis Rejects.</p> <p>c. The condensate water generated treated in biological treatment followed by treatment in Plate type-Reverse Osmosis and Spiral type-Reverse Osmosis.</p> <p>d. Stream E4 Effluents:- 15 KLD of effluent</p>
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				<p>generated in the form of High COD & High TDS is collected separately pretreated in the primary treatment units and fed to solvent stripper followed by anaerobic digester and Bioreactor.</p> <p>The outcome of the bioreactor is further treating in Plate type-Reverse Osmosis and Spiral type-Reverse Osmosis. The permeate from Spiral type-Reverse Osmosis is used for cooling tower makeup boiler feed and other secondary utility purposes.</p> <p>The industry has provided online continuous effluent monitoring systems at the outlet of the ETP and connected to the CPCB server.</p> <p>Sewage generated is treated in Sewage treatment Plant of capacity 60KLD and the treated sewage is utilized on land for Gardening in the industry premises</p> <p>During inspection both the effluent & sewage treatment plants were operating.</p> <p>The analysis results of the treated sewage sample collected during the inspection are as follow:</p> <table border="1" data-bbox="1391 1265 2040 1369"> <thead> <tr> <th>Parameters</th> <th>Unit</th> <th>Standards</th> <th>Results</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>-</td> <td>6.5 – 9.0</td> <td>6.6</td> </tr> </tbody> </table>	Parameters	Unit	Standards	Results	pH	-	6.5 – 9.0	6.6
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4.	Leon smith Technologies.	<p>Small red category, forging and engineering industry</p> <p>Date of Inspection: 05.07.2022</p> <p>Validity on CFO: 30/06/2023</p> <p>Installed Capacity (MTA):</p>	<p>Source of water: Bore well</p> <p>Quantity: Bore well: 3.0 KLD</p> <p>Number of Bore wells: 01</p>	<p>Permitted effluent generation as per CFO: 3.7 KLD Effluent generation: 0.5KLD Sewage generation: 3.2 KLD</p> <p>Sewage is disposed through septic tank and soak pit.</p> <p>The effluent generated from manufacturing process and scrubber liquid are treated in Effluent Treatment</p>																				

		<p>1. Forging -3480 2. Machining -2000 3. Hot Dip Galvanizing -3600</p> <p>Production capacity(2021-22) (MTA):</p> <p>1. Forging -102 2. Machining -322 3. Hot Dip Galvanizing -82</p> <p>During the joint committee, the industry was in operation and engaged in forging and hot dip galvanizing activity</p>	<p>NOC from Ground Water Authority is not obtained for utilization of bore well water</p>	<p>Plant of capacity 1.0 KLD and the reverse Osmosis Plant rejects is sent to CETP of Pai & Pai Chemicals after pre-treatment.</p>
5.	Dairy Classic Ice Cream Pvt Ltd,	<p>Large Orange category, food processing industry</p> <p>Date of Inspection: 05.07.2022</p> <p>Validity on CFO: 30/09/2031</p> <p>Installed Capacity (Liters/Annum):</p> <p>Ice Creams, Frozen Desserts, and Ice Candies -1,80,00,000</p>	<p>Source of water: Bore well</p> <p>Quantity: Bore well: 125 KLD</p> <p>Number of Bore wells: 04</p> <p>NOC from Ground Water Authority is obtained for utilization</p>	<p>Permitted effluent generation as per CFO: 93.5 KLD Effluent generation: 81.5KLD Sewage generation: 12.0 KLD</p> <p>Effluent and sewage generated are treated in combined effluent treatment plant of capacity 100KLD installed at the industry premises consisting of Moving bed biofilm reactor, Dissolved air flotation system, pipe flocculator and tertiary treatment such as pressure sand and activated carbon filter.</p>

		<p>Liters/Annum</p> <p>Production capacity(2021-22) (Liters/Annum):66,15,000 Liters/Annum</p> <p>During the joint committee inspection, the industry was in operation and engaged in production of ice creams</p>	<p>of bore well water</p>	<p>Treated effluent is reused for gardening and irrigation purpose.</p> <p>During Inspection the Combined Effluent Treatment Plant was in operation.</p> <p>The analysis results of the treated effluent sample collected during the inspection are as follow:</p> <table border="1" data-bbox="1391 662 2069 1366"> <thead> <tr> <th>Parameters</th> <th>Unit</th> <th>Standards</th> <th>Results</th> </tr> </thead> <tbody> <tr> <td>pH @ 25⁰C</td> <td>-</td> <td>5.5 – 9.0</td> <td>7.0</td> </tr> <tr> <td>Total Dissolved Solids</td> <td>mg/L</td> <td>2100</td> <td>1152</td> </tr> <tr> <td>Total Suspended solids</td> <td>mg/L</td> <td>100</td> <td>6.0</td> </tr> <tr> <td>Biochemical Oxygen Demand (3 days at 270 C)</td> <td>mg/L</td> <td>30</td> <td>5.0</td> </tr> <tr> <td>Oil & Grease</td> <td>mg/L</td> <td>10</td> <td>Below Detection Limit</td> </tr> <tr> <td>Sodium Absorption</td> <td>-</td> <td>26</td> <td>4.19</td> </tr> </tbody> </table>	Parameters	Unit	Standards	Results	pH @ 25 ⁰ C	-	5.5 – 9.0	7.0	Total Dissolved Solids	mg/L	2100	1152	Total Suspended solids	mg/L	100	6.0	Biochemical Oxygen Demand (3 days at 270 C)	mg/L	30	5.0	Oil & Grease	mg/L	10	Below Detection Limit	Sodium Absorption	-	26	4.19
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Ratio																
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Ammonia as N	mg/L	50	0.75													
6.	Parsons Nutritional Pvt Ltd.	<p>Large Orange category, food processing industry provided industry provided with combined effluent treatment plant for treatment of sewage and effluent.</p> <p>Date of Inspection: 05.07.2022</p> <p>Validity on CFO: 30/09/2031</p> <p>Installed Capacity (Liters/Annum):</p> <ol style="list-style-type: none"> 1. Biscuits- 90000 MT/A. 2. Sugar boiled confectionery- 	<p>Source of water: Bore well</p> <p>Quantity: Bore well: 110 KLD</p> <p>Number of Bore wells: 02</p> <p>NOC from Ground Water Authority is obtained for utilization of borewell water</p>	<p>Permitted effluent generation as per CFO: 79.0KLD Effluent generation: 33.0KLD Sewage generation: 46.0 KLD</p> <p>Effluent and sewage generated are treated in combined effluent treatment plant of capacity 150KLD installed at the industry premises consisting of Moving bed biofilm reactor followed by tertiary treatment such as Reverse Osmosis</p> <p>Treated effluent is reused for toilet flushing and gardening within the industry premises and the excess treated water is being utilized in the nearby agriculture fields for on land for irrigation.</p>												

		<p>7500MT/A.</p> <p>3. Packing of cereals-8000MT/A.</p> <p>4. Manufacture & packing of malt based foods-42000MT/A.</p> <p>5. Cadbury dairy milk -5400MT/A.</p> <p>6. Manufacture/packing dietetic foods(supp. foods for dietary use)-proteinx-different flavours;chocolate, elaichi, vanilla, fruit mix,proteinx lite, protein based beverage mix etc-18000 MTPA</p> <p><i>Production capacity(2021-22) (Liters/Annum):</i></p> <p>1. Biscuits- 47566 MT/A.</p> <p>2. Sugar boiled confectionery-4966MT/A.</p> <p>3. Packing of cereals-nil.</p> <p>4. Manufacture & packing of malt based foods-18504MT/A.</p> <p>5. Cadbury dairy milk in</p>		<p>During Inspection the Combined Effluent Treatment Plant was in operation.</p> <p>The analysis results of the treated effluent sample collected during the inspection are as follow:</p> <table border="1" data-bbox="1391 459 2058 976"> <thead> <tr> <th>Parameters</th> <th>Unit</th> <th>Standards</th> <th>Results</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>-</td> <td>5.5 – 9.0</td> <td>5.9</td> </tr> <tr> <td>Biochemical Oxygen Demand (3 days at 270 C)</td> <td>mg/L</td> <td>100</td> <td>2.0</td> </tr> <tr> <td>Total Suspended solids</td> <td>mg/L</td> <td>200</td> <td>12</td> </tr> <tr> <td>Oil & Grease</td> <td>mg/L</td> <td>10</td> <td>Below Detection Limit</td> </tr> </tbody> </table> <p>The analysis results of samples collected at the outlet of the Combined Effluent Treatment Plant shows that the treated effluent is complying with the environmental standards stipulated for on land for gardening/irrigation.</p>	Parameters	Unit	Standards	Results	pH	-	5.5 – 9.0	5.9	Biochemical Oxygen Demand (3 days at 270 C)	mg/L	100	2.0	Total Suspended solids	mg/L	200	12	Oil & Grease	mg/L	10	Below Detection Limit
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		<p>lickables-528MT/A..</p> <p>6. Manufacture/packing dietetic foods(supp. foods for dietary use)-proteinx-different flavours;chocolate, elaichi, vanilla, fruit mix,proteinx lite, protein based beverage mix etc-1390 MTPA</p> <p>During the joint committee inspection the industry was in operation.</p>		
8.	Orchid Laminates Pvt Ltd.	<p>Large Red category, kraft paper industry provided with individual effluent treatment plant for treatment of effluent.</p> <p>Date of Inspection: 05.07.2022</p> <p>Validity on CFO: 30/06/2026</p> <p>Installed Capacity (Liters/Annum):</p> <p>Kraft Paper -720000 MT/A</p> <p>Decorative lamination-72000000.0 Sq mtr</p>	<p>Source of water: Bore well & Tanker</p> <p>Quantity: Bore well: 40 KLD Tanker: 10 KLD</p> <p>Number of Bore wells: 02</p> <p>NOC from Ground Water Authority is obtained for utilization of bore well water</p>	<p>Permitted effluent generation as per CFO: 159 KLD Effluent generation: 126 KLD Sewage generation: 33.0 KLD</p> <p>Effluent generated is treated in ETP of capacity 500 KLD and treated water is completely recycled back to process. There is no discharge of trade effluent</p> <p>Sewage generated is being treated in STP of capacity 50 KLD & the Treated water is being used for on land for gardening within the industry premises.</p> <p>During Inspection the Sewage Effluent Treatment Plant was in operation.</p> <p>The analysis results of the treated sewage sample</p>

		<p>Production capacity(2021-22) (Liters/Annum):</p> <p>Kraft Paper -59975 MT/A</p> <p>Decorative lamination- 5110650 sq. mtrs</p> <p>During the joint committee inspection, the industry was in operation.</p>		<p>collected during the inspection are as follow:</p> <table border="1" data-bbox="1391 236 2058 906"> <thead> <tr> <th>Parameters</th> <th>Unit</th> <th>Standards</th> <th>Results</th> </tr> </thead> <tbody> <tr> <td>pH @25⁰C</td> <td>-</td> <td>6.5 – 9.0</td> <td>7.5</td> </tr> <tr> <td>Biochemical Oxygen Demand (3 days at 270 C)</td> <td>mg/L</td> <td>10</td> <td>17</td> </tr> <tr> <td>Chemical Oxygen Demand</td> <td>mg/L</td> <td>50</td> <td>139</td> </tr> <tr> <td>Total Suspended solids</td> <td>mg/L</td> <td>20</td> <td>10</td> </tr> <tr> <td>Ammonia as N</td> <td>mg/L</td> <td>5</td> <td>44</td> </tr> <tr> <td>Total Nitrogen</td> <td>mg/L</td> <td>10</td> <td>63</td> </tr> </tbody> </table> <p>The analysis results of samples collected at the outlet of the Sewage Treatment Plant shows that the treated sewage is not complying with the environmental standards stipulated for on land for gardening/irrigation.</p> <p>Based on the inspection, KSPCB has issued directions to the industry.</p>	Parameters	Unit	Standards	Results	pH @25 ⁰ C	-	6.5 – 9.0	7.5	Biochemical Oxygen Demand (3 days at 270 C)	mg/L	10	17	Chemical Oxygen Demand	mg/L	50	139	Total Suspended solids	mg/L	20	10	Ammonia as N	mg/L	5	44	Total Nitrogen	mg/L	10	63
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9.	KH enterprises,	<p>Small Red category, reconditioning of empty barrels and reprocessing of waste plastic including PVC, HDPE, and LDPE to produce granules industry provided with individual effluent treatment plant of capacity 10 KLD. Validity on CFO: 30/06/2023</p>																														

		<p>Installed Capacity (Liters/Annum) as per consent</p> <ol style="list-style-type: none"> 1. Reconditioning of empty barrels of all types, discarded containers of all sizes and stainless steel drums of capacity 280 MT/A. 2. Reprocessing of waste plastic including PVC, HDPE, and LLDPE to produce granules of capacity 600.0 MT/A. <p>On the day of the joint committee inspection, the industry was not in operation and was closed.</p>		
10.	Panchamuki Pharma Chem	<p>Small Red category, solvent reprocessing industry discharging effluent to common treatment plant for further treatment.</p> <p>Date of Inspection: 05.07.2022</p> <p>Validity on CFO: 30/06/2023</p> <p>Installed Capacity (Liters/Annum):</p> <p>Recovered Organic Solvents -3600KL/A</p> <p>Production capacity(2021-22) (Liters/Annum):Ice</p>	<p>Source of water: Tanker</p> <p>Quantity: Tanker: 2.3KLD</p> <p>Number of Bore wells: 01</p> <p>NOC from Ground Water Authority is not obtained.</p>	<p>Permitted effluent generation as per CFO: 2.73KLD Effluent generation: 1.93KLD Sewage generation: 0.8 KLD</p> <p>Sewage generated is disposed in septic tank & soak pit.</p> <p>The effluent generated during solvent distillation, scrubber liquid, cooling tower blow down and vessels washing is collected and sent to CETP of Pai & Pai Chemicals after pre-treatment.</p>

		<p>Recovered Organic Solvents -3120 KL/A</p> <p>During the joint committee inspection, the industry was in operation.</p>		
11.	Sri Mookambika Industries	<p>Small Red category, lead acid battery manufacturing industry discharging effluent to common treatment plant.</p> <p>Validity on CFO: 30/06/2022</p> <p>Installed Capacity (Liters/Annum):</p> <p>Lead Acid Batteries - 6000MT/A</p> <p>Production capacity(2021-22) (Liters/Annum): Lead Acid Batteries – 540MT/A</p>	<p>Source of water: Tanker</p> <p>Quantity: Tanker: 2.3 KLD</p>	<p>Permitted effluent generation as per CFO: 1.1KLD Effluent generation: 0.2KLD Sewage generation: 0.9 KLD</p> <p>Sewage generated is disposed in septic tank & soak pit.</p> <p>The effluent from floor washing, charging area etc is sent to CETP of Pai & Pai Chemicals after pre-treatment.</p>

		During the joint committee inspection, the industry was in operation.		
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